

ORISSA HIGH COURT

FILING REPORT AS ON :11/12/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
1	D-BLAPL/37398/2024	SUBRAT MAHUNTA VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	RASOL /308 /2024 () //	
2	D-BLAPL/37399/2024	AKSHAY KUMAR SINGH VS STATE OF ODISHA	RABINDRA PRASAD PATNAIK VS	CYBER CRIME AND ECONOMIC OFFENCE /4801024230000619C202400022 () //	
3	D-BLAPL/37402/2024	SRIRAM ATMARAM MOHITE VS STATE OF ODISHA	BISMAY DASH VS	CYBER CRIME AND ECONOMIC OFFENCE /4801024240000388C202400010 () //	
4	D-BLAPL/37408/2024	JAGAN KUMAR NAYAK VS STATE OF ODISHA	MAHES DAS VS	BALLIGUDA /285 /2024 () //	
5	D-BLAPL/37409/2024 BLAPL/12522/2024	DUKHIDHANA SUNANI VS STATE OF ODISHA	SATYA NARAYAN MISHRA 4 VS	BHAWANIPATNA TOWN /472 /2024 S.D.J.M.-CIVIL JUDGE (JD),BHAWANIPATNA(Kalahandi) CT/0001270/2024	
6	D-BLAPL/37415/2024	GOBINDA PRADHAN VS STATE OF ODISHA	SATYA RANJAN MULIA VS	JARAPADA /126 /2022 () //	
7	D-BLAPL/37420/2024	RABINARAYAN NAYAK @ RABI VS STATE OF ODISHA	KURESH PRASAD DASH VS	BHANJANAGAR /720 /2024 () //	
8	D-BLAPL/37421/2024	RAMESH SWALSINGH VS STATE OF ODISHA	KURESH PRASAD DASH VS	MOHANA /96 /2024 () //	
9	D-BLAPL/37423/2024	PRAKASH NAYAK VS STATE OF ODISHA	KURESH PRASAD DASH VS	BHANJANAGAR /138 /2010 () //	
10	D-BLAPL/37425/2024	ASHIS BEHERA VS STATE OF ODISHA	BIRAJA PRASAD NANDA VS	SATYABADI /49 /2024 () //	
11	D-BLAPL/37427/2024	ASHIS BEHERA VS STATE OF ODISHA	BIRAJA PRASAD NANDA VS	SATYABADI /383 /2023 () //	

ORISSA HIGH COURT

FILING REPORT AS ON :11/12/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
12	D-BLAPL/37428/2024	BEDABYAS @ NADU @ INDRA BANCHHOR VS STATE OF ODISHA	JAGABANDHU SAHU VS	KHAPRAKHOL /255 /2024 () //	
13	D-BLAPL/37433/2024	PAPU @ DHIRENDRANATH BARAL VS STATE OF ODISHA	ANUPAM RATH VS	PURI TOWN /320 /2024 () //	
14	D-BLAPL/37439/2024	SIBA @ SIBANANDA BARIK VS STATE OF ODISHA	SUNIL KUMAR PANDA VS	ANGUL TOWN /839 /2024 () //	
15	D-BLAPL/37440/2024	SUNITA NAIK VS STATE OF ODISHA	RAKESH BEHERA VS	ANGUL SADAR PS /642 /2024 () //	
16	D-BLAPL/37441/2024	DHARMA SAHU VS STATE OF ODISHA	RAKESH BEHERA VS	//0 () //	
17	D-BLAPL/37442/2024	HARIPADA SARKAR @ TARAKNATH @ DAYA VS STATE OF ODISHA	ASIT KUMAR JENA VS	MALKANGIRI /649 /2022 () //	
18	D-BLAPL/37447/2024	GOUTAM DAS VS STATE OF ODISHA	BISWAJIT MOHANTY VS	KHALLIKOTE /948 /2024 () //	
19	D-BLAPL/37448/2024	M. MOHAN RAO VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	MALKANGIRI /529 /2023 () //	
20	D-BLAPL/37451/2024	AKASH BHARSAGAR VS STATE OF ODISHA	ARJUNA CHARANA BEHERA VS	ATTABIRA /303 /2024 () //	
21	D-BLAPL/37452/2024	SUDAM HAZARA VS STATE OF ODISHA	RANJAN KUMAR NAYAK VS	JHARSUGUDA /636 /2024 () //	
22	D-BLAPL/37453/2024	UTTAM @ DIBYA LOCHAN LOHAR VS STATE OF ODISHA	KARUNAKAR NAYAK VS	HARICHANDANPUR /62 /2023 () //	
23	D-BLAPL/37456/2024	KRUSHNA CHANDRA MALLICK	LOKANATH NAIK	GOBINDAPUR /79 /2024	

ORISSA HIGH COURT

FILING REPORT AS ON :11/12/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
24	D-BLAPL/37457/2024	NITYANANDA MANDAL @ NITAI MANDAL	SANJEEV UDGATA	MATHILI /141 /2020	
		VS	VS	()	
		STATE OF ODISHA		//	
25	D-BLAPL/37465/2024	JAHAN SURJYA @ JOHAN SURJYA	SUBODH KUMAR MOHANTY	JEYPORE MAHILA /151 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
26	D-BLAPL/37469/2024	PRADEEP NAIK	PRASANTA KUMAR SAHOO	RASOL /46 /2014	
		VS	VS	()	
		STATE OF ODISHA		//	
27	D-BLAPL/37475/2024	NITISH KUMAR BARIK	SUSHANTA KUMAR JOSHI	KHAPRAKHOL /256 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
28	D-BLAPL/37478/2024	AKASH TAKRI	JNYANANANDA PANDA	JUNAGARH /222 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
29	D-BLAPL/37479/2024	DAITARI PATEL	JIBAN RANJAN DASH	KALAMPUR /79 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
30	D-BLAPL/37484/2024	PRAKASH NAHAK	BISWAJIT MOHANTY	KHALLIKOTE /123 /2010	
		VS	VS	()	
		STATE OF ODISHA		//	
31	D-BLAPL/37486/2024	ROSHAN SAHANI	SANJIB KUMAR BHANJADEO	BOUDH /422 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
32	D-BLAPL/37488/2024	SAROJ KUMAR JENA	PRADIPTA BEURA	TIGIRIA /257 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
33	D-BLAPL/37489/2024	NIRAKAR NAIK @ NAYAK	LAXMIDHAR MAHAPATRA	NAYAPALLI P.S. /662 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
34	D-BLAPL/37493/2024	RAMESH KUMAR BEHERA	JAYANTA KUMAR MAJHI	/ /0	
		VS	VS	()	

ORISSA HIGH COURT

FILING REPORT AS ON :11/12/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
35	D-BLAPL/37496/2024	STATE OF ODISHA BASANT NAYAK @ NAIK @ CHANDU VS	SUBHA NARAYAN DAS VS	// CHAULIAGANJA /111 /2022 ()	
36	D-BLAPL/37497/2024	STATE OF ODISHA ATUL DIGAL VS	SUSHANTA HARICHANDAN VS	// //0 ()	
37	D-BLAPL/37501/2024	STATE OF ODISHA DIBYAJYOTI NAYAK VS	ASHOK KUMAR SAHOO VS	// MAHAKALPARA /230 /2024 ()	
38	D-BLAPL/37503/2024	STATE OF ODISHA ALOK PATRA VS	PARTHA SARATHI DAS VS	// KALINGA NAGAR /286 /2024 ()	AOD20240000362C202400045
39	D-BLAPL/37509/2024	STATE OF ODISHA ASWINI GAMANGO VS	JYOTIRMAYA SAHOO VS	// PATTAPUR (ASKA) /332 /2021 ()	
40	D-BLAPL/37510/2024	STATE OF ODISHA KANHA GUNI@KANHA SUARA VS	PANCHANAN PANIGRAHI VS	// SAHID NAGAR P.S. /271 /2023 ()	AOD20240000001C202400383
41	D-BLAPL/37511/2024	STATE OF ODISHA SANAT DIGAL VS	AMULYA RATNA PANDA VS	// BARKOTE /448 /2024 ()	
42	D-BLAPL/37514/2024	STATE OF ODISHA SUNIL SETHI VS	SAROJ KUMAR PADHI VS	// TALCHER TOWN /743 /2023 ()	
43	D-BLAPL/37515/2024	STATE OF ODISHA SIBA PRADHAN VS	SURYAKANTA DWIBEDI VS	// GOCHHAPADA /81 /2023 ()	
44	D-BLAPL/37516/2024	STATE OF ODISHA HRUDAY SA VS	RABINDRA NATH PRUSTY VS	// SINAPALI /251 /2024 ()	
45	D-BLAPL/37518/2024	STATE OF ODISHA KHUDRA PUNJI VS STATE OF ODISHA	HEMANTA KUMAR MOHANTA VS	// BELPARA /58 /2010 () //	

ORISSA HIGH COURT

FILING REPORT AS ON :11/12/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
46	D-BLAPL/37519/2024	PANCHANAN NAIK VS STATE OF ODISHA	SATYA RANJAN MULIA VS	LALBAG /237 /2024 () //	
47	D-BLAPL/37520/2024	PRADYUMNA MOHARANA @ BABJI VS STATE OF ODISHA	CHIRANJEEV BIDYABHUSHAN VS	CHOUDWAR /276 /2018 () //	
48	D-BLAPL/37522/2024	SANJUKTA SAHU VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	BARGARH RURAL /157 /2023 () //	
49	D-BLAPL/37524/2024	BHAGABAN SOREN VS STATE OF ODISHA	HEMANTA KUMAR MOHANTA VS	/ /0 () //	
50	D-BLAPL/37525/2024	DURGA CHARAN SINGH @ LITU VS STATE OF ODISHA	HEMANTA KUMAR MOHANTA VS	UDALA /313 /2022 () //	
51	D-BLAPL/37530/2024	NIREL @ BAYA @ PRADHAN MUNDA VS STATE OF ODISHA	SMITA RANJAN PATNAIK VS	LAHUNIPADA /211 /2024 () //	
52	D-BLAPL/37532/2024	MD. KADIR VS STATE OF ODISHA	RABI NARAYAN MOHANTY VS	/ /0 () //	
53	D-BLAPL/37534/2024	KAJAL @ SURENDRA MAHAPATRA VS STATE OF ODISHA	DIPAK KUMAR SAHOO VS	KHAMAR /169 /2024 () //	AOD20230000656C202400015
54	D-BLAPL/37535/2024	SURENDRA KUMAR KATA VS STATE OF ODISHA	MANOJ KUMAR PANDA VS	GOLAMUNDA /166 /2024 () //	
55	D-BLAPL/37536/2024	DHARMA MALLICK VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	TUMUDIBANDHA /70 /2023 () //	AOD20240000242C202400054
56	D-BLAPL/37539/2024	JITU MALIK @ JILU MALLICK @ CHINA VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	KABISURYANAGAR /437 /2023 () //	AOD20240000242C202400055
57	D-BLAPL/37541/2024	SUKANTA KUMAR BHOI	PITAMBAR BEHERA	//	AOR20220003697C202400021

ORISSA HIGH COURT

FILING REPORT AS ON :11/12/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
58	D-BLAPL/37544/2024	BIJAYA JAGARANGA	RAKESH BEHERA	GUNUPUR /216 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
59	D-BLAPL/37549/2024	RONI JAY KUMAR JHA	DIBYAJYOTI SAHOO	JHARSUGUDA GRPS /141 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
60	D-CMAPL/51867/2024	SHANKARLAL MANDHOTHIA	ADV.	//	
		VS	VS	()	
		RAJENDRA KUMAR MANDOTHIA		//	
61	D-CMP/51715/2024	JAINUL KHAN	NIRANJAN PRASAD PATRA	//	
		VS	VS	()	
		JAGANNATH BIDYAPITHA, KENDRAPARA		//	
62	D-CMP/51790/2024	SUKANTA KUMAR PRADHAN	MANAS RANJAN BAUG	//	AOR20220002374C202400026
		VS	VS	()	
		MALATI NAYAK		//	
63	D-CMP/51823/2024	AMIYA KUMAR SAMANTARAY @ BULU BABU	MANORANJAN PADHI	//	
		VS	VS	()	
		PARSURAM MOHANTY		//	
64	D-CMP/51842/2024	SUSANTA GHADAI	AMIT PRASAD BOSE	//	
		VS	VS	()	
		GANESH CHANDRA JENA		//	
65	D-CMP/51851/2024	SR. ANNIE THEYATTIL	SOUBHAGYA KUMAR DASH	//	AOR20220001631C202400195
		VS	VS	()	
		SUKADEV NAYAK		//	
66	D-CMP/51865/2024	RUDRA NARAYAN MISHRA	BIBEKANANDA BHUYAN	//	
		VS	VS	()	
		BHARAT CHANDRA MISHRA		//	
67	D-CONTC/51671/2024	BIBHUTI BHUSAN GARANAYAK	ADV.	//	
		VS	VS	()	
		SUSHIL KUMAR LOHANI, IAS		//	
68	D-CONTC/51677/2024	SHUPRABHA MAHAPATRA	ADV.	//	
		VS	VS	()	

ORISSA HIGH COURT

FILING REPORT AS ON :11/12/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
69	D-CONTC/51678/2024	SATYABRATA SAHU, ADDT CHIEF SECRETARY TO GOVT. HOME DEPARTMENT, KHURDA SANTOSH KUMAR NAYAK VS	ADV VS	// 0	AOR20220001535C202400159
70	D-CONTC/51706/2024	PRADIPTA KISHORE SATAPATHY,PROJECT DIRECTOR DRDA, KENDRAPARA SANTOSH KUMAR BEHERA VS	ADV. VS	// 0	
71	D-CONTC/51714/2024	SUVENDU KUMAR PATRA, IPS PRATAP CHANDRA PAIKARAY VS	SAKTIDHARA MISHRA VS	// 0	
72	D-CONTC/51727/2024	BISWANATH TAREI, DEO, KHURDA BHISMA CHARAN MALLICK VS	ADV. VS	// 0	
73	D-CONTC/51744/2024	SAISHREE LOKANATH PRASAD SETHI, TAHASILDAR, BALASORE ASHOK KUMAR MOHANTY VS	ADV. VS	// 0	
74	D-CONTC/51776/2024	ARAVIND AGRAWAL, COMM-CUM-SECY, HIGHER EDUCATION DEPT, KHURDA SAROJA KUMAR NAYAK VS	ADV. VS	// 0	
75	D-CONTC/51781/2024	ANU GARG, DC CUM ADDL, CHIEF SECY, WATER RESOURCES, KHURDA MAHIPATLAL PATEL VS	ADV. VS	// 0	
76	D-CONTC/51784/2024	KISHORE KUMAR KHATUA, EXE. ENG. RURAL WORKK MUKTADEI NAIK VS	PABITRA KUMAR NAYAK VS	// 0	
77	D-CONTC/51804/2024	ER. KUNDAN SINGH NAIK, MI DIV., SAMBALPUR ANIL KUMAR SENAPATI VS	ADV. VS	// 0	
78	D-CONTC/51816/2024	ASWATHY S., IAS BHASKAR MISALU VS	ADV. VS	// 0	
79	D-CRLA/37418/2024	SHALINI PANDIT, I.A.S BABULA CHETTY VS STATE OF ODISHA	ARIJEET MISHRA VS	// SEMILLIGUDA /138 /2016 0	

ORISSA HIGH COURT

FILING REPORT AS ON :11/12/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
80	D-CRLA/37422/2024	PABANA@PRABHAKAR DALAI VS STATE OF ODISHA	ARIJEET MISHRA VS	JAKHAPURA /83 /2017 () //	
81	D-CRLA/37426/2024	DHARITRI MEHER VS MINATI RATHA	ASHOK KUMAR PARIDA VS	SAMBALPUR VIGILANCE /2 /2021 () //	
82	D-CRLA/37431/2024	SANKAR BEHERA VS STATE OF ODISHA	DEEPALI MAHAPATRA VS	GOSANINUAGAM /11 /2013 () //	
83	D-CRLA/37435/2024	BUDU DAS VS STATE OF ODISHA	DEEPALI MAHAPATRA VS	GOSANINUAGAM /11 /2013 () //	
84	D-CRLA/37444/2024	SUSHILA DAS VS STATE OF ODISHA	ASHOK DAS VS	TOMKA /54 /2024 () //	
85	D-CRLA/37446/2024	SARAT CHANDRA PANDA VS ADJUDICATING AUTHORITY, NEW DELHI	SUDEEP KUMAR SARANGI VS	/ /0 () //	
86	D-CRLA/37458/2024	KALIA @ RASHMIRANJAN NAYAK VS STATE OF ODISHA	BIBHU PRASAD DAS VS	MARSHAGHAI /14 /2012 () //	
87	D-CRLA/37498/2024	SANURJYA NAIK VS STATE OF ODISHA	ARJUN NAIK VS	THUAMUL RAMPUR /21 /2015 () //	
88	D-CRLA/37512/2024	PAPUN BEHERA VS STATE OF ODISHA	NITYANANDA MOHAPATRA VS	RENGALI (SAMBALPUR) /152 /2021 () //	AOR20220002929C202400001
89	D-CRLLP/37411/2024	ANINDITA MOHANTY VS STATE OF ODISHA	ANSHUMAN PANDA VS	/ /0 () //	
90	D-CRLMA/37502/2024	DURGA PRASAD NATH VS STATE OF ODISHA	JAGAJIBAN PRADHAN VS	LAXMISAGAR P.S. /63 /2024 () //	
91	D-CRLMA/37547/2024	JAJATI KUMAR BEHERA	ADV.	DHUSURI /57 /2018	

ORISSA HIGH COURT

FILING REPORT AS ON :11/12/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
92	D-CRLMC/37397/2024	BIMAL KUMAR BIDYADHAR	SUJAY SHANKER SINGHDEO	barpalli /49 /2024	AOD20230000313C202400061
		VS	VS	()	
		STATE OF ODISHA		//	
93	D-CRLMC/37400/2024	SULABH ARYA	TANMAY MISHRA	EOW,BHUBANESWAR /12 /2024	
	CRLMC/4708/2024	VS	VS	()	
		ECONOMIC OFFENCES WING,CID-CB,BBSR		//	
94	D-CRLMC/37404/2024	JAYANTA KUMAR MALLICK	JYOTI RANJAN DEO	VIGILANCE PS (BERHAMPUR) /23 /2022	AOR20220001593C202400031
		VS	VS	()	
		STATE OF ODISHA(VIG.)		//	
95	D-CRLMC/37407/2024	SUNATH SARANGI	MAHES DAS	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
96	D-CRLMC/37410/2024	V.SRINIBAS RAO	DEEPTI RANJAN JENA	KABISURYANAGAR /130 /2014	
		VS	VS	()	
		STATE OF ODISHA		//	
97	D-CRLMC/37419/2024	SATRUGHANA JENA @ SATURA	SANTOSH KUMAR MOHANTY	/ /	AOR20220000053C202400003
		VS	VS	()	
		STATE OF ODISHA		//	
98	D-CRLMC/37473/2024	LAXMI PARIDA	BIDYADHAR MANSING	GONDIA /314 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
99	D-CRLMC/37480/2024	PRAKASH CHANDRA PARIDA	PRAVASH PUJAREE PARIDA	/ /0	
		VS	VS	()	
		BHAGABAT KHATOI		//	
100	D-CRLMC/37487/2024	DIPTESH KUMAR	BHARATI DASH	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
101	D-CRLMC/37491/2024	KALANDI MOHAPATRA	TUSAR KANTA SAHOO	DHAULI PS /49 /2016	
		VS	VS	()	
		STATE OF ODISHA		//	
102	D-CRLMC/37508/2024	SRIDHAR NATH	ARUN KUMAR BEHERA	SORO /237 /2021	AOR20220003422C202400108
		VS	VS	()	

ORISSA HIGH COURT

FILING REPORT AS ON :11/12/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
103	D-CRLMC/37521/2024	STATE OF ODISHA CHINMAYA KAR VS PARSURAM DAS	KASHINATH PATTANAIK VS	// / /0 ()	
104	D-CRLMC/37528/2024	LINGRAJ THAPA VS STATE OF ODISHA SUJATA BEHERA VS GADADHAR BEHERA	BIJAYA KUMAR RAGADA VS BIJAY KUMAR BEHERA VS	// GOCHHAPADA /54 /2023 () // / /0 ()	
105	D-CRLMC/37538/2024	SUMATIMANI SAU VS STATE OF ODISHA ANAND KUMAR AGARWAL VS STATE OF ODISHA(VIG.)	PRASANNA KUMAR PARHI VS SARVAVID S PRADHAN VS	// BALASORE TOWN /125 /2024 () // BALASORE VIGILANCE /43 /2009 ()	
106	D-CRLMC/37542/2024	NARTU KESHABA RAO@NARTU KESIGA@N.KESU VS STATE OF ODISHA GUMUDI DANDA@G. DANDA VS STATE OF ODISHA PABITRA KUMAR MISHRA@BABLU VS STATE OF ODISHA KETAKILATA SAHOO VS SECY., HOME DEPT., BBSR	SUSANTA KUMAR JETHY VS PRASANTA KUMAR PANDA VS SK. ZAFARULLA VS BIBHUTI RANJAN MOHANTY VS	// JARADA /210 /2021 () // JARADA /209 /2021 () // RAGHUNATHPALI /31 /2012 () // BADAMBADI /40 /2023 ()	
107	D-CRLMC/37551/2024	STATE OF ODISHA NARTU KESHABA RAO@NARTU KESIGA@N.KESU VS STATE OF ODISHA GUMUDI DANDA@G. DANDA VS STATE OF ODISHA PABITRA KUMAR MISHRA@BABLU VS STATE OF ODISHA KETAKILATA SAHOO VS SECY., HOME DEPT., BBSR	SUSANTA KUMAR JETHY VS PRASANTA KUMAR PANDA VS SK. ZAFARULLA VS BIBHUTI RANJAN MOHANTY VS	// JARADA /210 /2021 () // JARADA /209 /2021 () // RAGHUNATHPALI /31 /2012 () // BADAMBADI /40 /2023 ()	
108	D-CRLMC/37553/2024	STATE OF ODISHA NARTU KESHABA RAO@NARTU KESIGA@N.KESU VS STATE OF ODISHA GUMUDI DANDA@G. DANDA VS STATE OF ODISHA PABITRA KUMAR MISHRA@BABLU VS STATE OF ODISHA KETAKILATA SAHOO VS SECY., HOME DEPT., BBSR	SUSANTA KUMAR JETHY VS PRASANTA KUMAR PANDA VS SK. ZAFARULLA VS BIBHUTI RANJAN MOHANTY VS	// JARADA /210 /2021 () // JARADA /209 /2021 () // RAGHUNATHPALI /31 /2012 () // BADAMBADI /40 /2023 ()	
109	D-CRLMC/37554/2024	STATE OF ODISHA NARTU KESHABA RAO@NARTU KESIGA@N.KESU VS STATE OF ODISHA GUMUDI DANDA@G. DANDA VS STATE OF ODISHA PABITRA KUMAR MISHRA@BABLU VS STATE OF ODISHA KETAKILATA SAHOO VS SECY., HOME DEPT., BBSR	SUSANTA KUMAR JETHY VS PRASANTA KUMAR PANDA VS SK. ZAFARULLA VS BIBHUTI RANJAN MOHANTY VS	// JARADA /210 /2021 () // JARADA /209 /2021 () // RAGHUNATHPALI /31 /2012 () // BADAMBADI /40 /2023 ()	
110	D-CRLMC/37555/2024	STATE OF ODISHA NARTU KESHABA RAO@NARTU KESIGA@N.KESU VS STATE OF ODISHA GUMUDI DANDA@G. DANDA VS STATE OF ODISHA PABITRA KUMAR MISHRA@BABLU VS STATE OF ODISHA KETAKILATA SAHOO VS SECY., HOME DEPT., BBSR	SUSANTA KUMAR JETHY VS PRASANTA KUMAR PANDA VS SK. ZAFARULLA VS BIBHUTI RANJAN MOHANTY VS	// JARADA /210 /2021 () // JARADA /209 /2021 () // RAGHUNATHPALI /31 /2012 () // BADAMBADI /40 /2023 ()	
111	D-CRLMP/37401/2024	STATE OF ODISHA NARTU KESHABA RAO@NARTU KESIGA@N.KESU VS STATE OF ODISHA GUMUDI DANDA@G. DANDA VS STATE OF ODISHA PABITRA KUMAR MISHRA@BABLU VS STATE OF ODISHA KETAKILATA SAHOO VS SECY., HOME DEPT., BBSR	SUSANTA KUMAR JETHY VS PRASANTA KUMAR PANDA VS SK. ZAFARULLA VS BIBHUTI RANJAN MOHANTY VS	// JARADA /210 /2021 () // JARADA /209 /2021 () // RAGHUNATHPALI /31 /2012 () // BADAMBADI /40 /2023 ()	
112	D-CRLMP/37403/2024	STATE OF ODISHA NARTU KESHABA RAO@NARTU KESIGA@N.KESU VS STATE OF ODISHA GUMUDI DANDA@G. DANDA VS STATE OF ODISHA PABITRA KUMAR MISHRA@BABLU VS STATE OF ODISHA KETAKILATA SAHOO VS SECY., HOME DEPT., BBSR	SUSANTA KUMAR JETHY VS PRASANTA KUMAR PANDA VS SK. ZAFARULLA VS BIBHUTI RANJAN MOHANTY VS	// JARADA /210 /2021 () // JARADA /209 /2021 () // RAGHUNATHPALI /31 /2012 () // BADAMBADI /40 /2023 ()	
113	D-CRLMP/37406/2024	STATE OF ODISHA NARTU KESHABA RAO@NARTU KESIGA@N.KESU VS STATE OF ODISHA GUMUDI DANDA@G. DANDA VS STATE OF ODISHA PABITRA KUMAR MISHRA@BABLU VS STATE OF ODISHA KETAKILATA SAHOO VS SECY., HOME DEPT., BBSR	SUSANTA KUMAR JETHY VS PRASANTA KUMAR PANDA VS SK. ZAFARULLA VS BIBHUTI RANJAN MOHANTY VS	// JARADA /210 /2021 () // JARADA /209 /2021 () // RAGHUNATHPALI /31 /2012 () // BADAMBADI /40 /2023 ()	

ORISSA HIGH COURT

FILING REPORT AS ON :11/12/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
114	D-CRLMP/37412/2024	BRIJ BIHARI MISHRA VS STATE OF ODISHA	HARAPRASAD PANDA VS	//0 () //	
115	D-CRLMP/37533/2024	AJAYA PANI VS STATE OF ODISHA	DIPTI RANJAN BHOKTA VS	//0 () //	
116	D-CRLMP/37537/2024	AJAYA PANI VS STATE OF ODISHA	DIPTI RANJAN BHOKTA VS	//0 () //	
117	D-CRLMP/37545/2024	SANJUKTA NANDI VS STATE OF ODISHA	PRIYA RANJAN MISHRA VS	BHADRAK RURAL /254 /2024 () //	
118	D-CRLMP/37552/2024	PRAMOD CHANDRA BEHERA VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	//0 () //	
119	D-CRLMP/37556/2024	BIDYADHAR PANDA VS STATE OF ODISHA	DEEPAK RANJAN PARIDA VS	//0 () //	
120	D-CRLREV/37476/2024	JITENDRA PATTANAİK VS STATE OF ODISHA	PRADEEP KUMAR MOHAPATRA VS	//0 () //	
121	D-CRLREV/37517/2024	MUKESH SAMANTARAY VS STATE OF ODISHA	PRAMOD CHANDRA SEJPADA VS	KHAJURIPADA /22 /2023 () //	
122	D-CRP/51756/2024	ANUP KUMAR MOHANTY VS EXECUTIVE ENGINEER, BBSR	PRABIR KUMAR RAY VS	// () //	
123	D-FAO/51652/2024	STATE OF ODISHA VS RAMA CHANDRA MOHANTY	SANJIB SWAIN ,A.G.A VS	// () //	LOD20240000172C202400343
124	D-GUAP/51751/2024	MANISHA KUMAR AGARWALLA VS SHALINI AGARWALLA	SOUMYA JYOTI BISWAL VS	// () //	
125	D-LAA/51734/2024	BISWAJIT PAL	SUKANTA KUMAR NAYAK	//	

ORISSA HIGH COURT

FILING REPORT AS ON :11/12/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
126	D-MACA/51703/2024	SPECIAL LAND ACQUISITION OFFICER, BARIPADA RELIANCE GENERAL INSURANCE CO LTD., BBSR	SUBRAT SATPATHY	//	
		VS	VS	0	
127	D-MACA/51705/2024	ANADI PARIDA D.M., M/S. ORIENTAL INSURANCE CO.LTD., BALASORE	MANTOSH KUMAR MOHANTY	//	
		VS	VS	0	
128	D-MACA/51708/2024	DHARMANANDA SUTAR@DHARMA ORIENTAL INSURANCE CO. LTD., BALASORE	MAHITOSH SINHA	//	
		VS	VS	0	
129	D-MACA/51766/2024	SANDHYARANI MOHANTY NIRMAL MISTRI	DHANANJAYA MUND	//	
		VS	VS	0	
130	D-MACA/51772/2024	MANATOSH BISWAS M/S. MAGMA FIN CORP. LTD., BBSR	GIRIJA PRASAD DUTTA	//	
		VS	VS	0	
131	D-MACA/51779/2024	KHIRABDHI TANAYA RATH ICICI LOMBARD GENERAL INSURANCE CO. LTD., SAMBALPUR		//	
		VS	VS	0	
132	D-MACA/51796/2024	SUSAMA SAHOO THE MANAGER (T.P.HUB), M/S ORIENTAL INSURANCE CO. LTD., BBSR	G.P.DUTTA	//	
		VS	VS	0	
133	D-MACA/51802/2024	BANAMALI SETHY THE MANAGER (LEGAL), ORIENTAL INSURANCE CO. LTD., BBSR	G.P.DUTTA	//	
		VS	VS	0	
134	D-MACA/51818/2024	PRAVASINI SWAIN THE MANAGER, RELIANCE GENERAL INSURANCE CO. LTD., CANJAM	G.P.DUTTA	//	
		VS	VS	0	
135	D-MACA/51827/2024	SUBHADRA JANI D.M, M/S. NEW INDIA ASSURANCE CO. LTD., BBSR	G.P.DUTTA	//	
		VS	VS	0	
136	D-MACA/51832/2024	MANDAKINI KANHAR THE MANAGER, RELIANCE GENERAL INSURANCE CO. LTD., CANJAM	G.P.DUTTA	//	
		VS	VS	0	

ORISSA HIGH COURT

FILING REPORT AS ON :11/12/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
137	D-MACA/51837/2024	DAMBURU JANI THE B.M, RELIANCE GENERAL INSURANCE CO. LTDG. VS BASUMATI MUDULI	BEHRITA VS	// // 0	
138	D-MACA/51850/2024	MANAGER, MAGMA HDI GENERAL INSURANCE CO. VS SANTI MANDAL	G.P.D. VS	// // 0	
139	D-MATA/51685/2024	TARINI PRASAD VS ARYANSH PARIDA	AKHAYA KUMAR MISRA VS	// // 0	
140	D-MATA/51728/2024	ARNAPURNA SETHI VS KHAGENDRA SETHI	HIMANSHU BHUSAN DASH VS	// // 0	
141	D-MATA/51792/2024	DR ATISH KUMAR PATTANAİK VS SUMITA PRUSETH	SUBRAT KUMAR DAS VS	// // 0	AOR20220001797C202400008
142	D-MATA/51821/2024	GAYATRI BARIK VS SOUMYASHREE BEHERA	BRUNDABAN ROUT VS	// // 0	
143	D-RSA/51665/2024	HALADHAR NAIK VS NILIMA BOHIDAR	KIRTAN DANG VS	// // 0	
144	D-RSA/51758/2024	ANANTA NARAYAN CHOUDHURY VS NAGENDRA CHOUDHURY	PRAKASH RANJAN BARIK VS	// // 0	
145	D-RSA/51762/2024	ANANTA NARAYAN CHOUDHURY VS NAGENDRA CHOUDHURY	PRAKASH RANJAN BARIK VS	// // 0	
146	D-STREV/51710/2024	STATE OF ODISHA VS M/S. STEEL AUTHORITY OF INDIA LTD.,ROURKELA	SUNIL MISHRA,S.C VS	// // 0	AOR20220001381C202400021
147	D-STREV/51711/2024	STATE OF ODISHA VS M/S. STEEL AUTHORITY OF INDIA LTD.,ROURKELA	SUNIL MISHRA,S.C VS	// // 0	AOR20220001381C202400018

ORISSA HIGH COURT

FILING REPORT AS ON :11/12/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
148	D-STREV/51712/2024	STATE OF ODISHA VS M/S. STEEL AUTHORITY OF INDIA LTD.,ROURKELA	SUNIL MISHRA,S.C VS SUNIL MISHRA,S.C	// 0 //	AOR20220001381C202400019
149	D-STREV/51713/2024	STATE OF ODISHA VS M/S. STEEL AUTHORITY OF INDIA LTD.,ROURKELA	SUNIL MISHRA,S.C VS SUNIL MISHRA,S.C	// 0 //	AOR20220001381C202400020
150	D-TRP(C)/51686/2024	NAMRATA BARIK @ KUMBHAR VS ANIL KUMBHAR	RAKESH BEHERA VS RAKESH BEHERA	// 0 //	
151	D-TRP(C)/51736/2024	MANASWINI TRIPATHY @ SHARMA VS RAKESH SHARMA	TUSAR KUMAR MISHRA VS TUSAR KUMAR MISHRA	// 0 //	
152	D-TRP(C)/51739/2024	VARSHA DASH VS SANGRAM KESHARI SAHU	TUSAR KUMAR MISHRA VS TUSAR KUMAR MISHRA	// 0 //	
153	D-TRP(C)/51788/2024	SANGEETA BEHERA VS SARTHAK SAMAL	PABITRA KUMAR NAYAK VS PABITRA KUMAR NAYAK	// 0 //	
154	D-TRP(C)/51848/2024	SEEMA BEHERA VS ASHISH KUMAR BEHERA	AMIT PRASAD BOSE VS AMIT PRASAD BOSE	// 0 //	
155	D-TRP(C)/51859/2024	BABITA PATTANAIAK VS PRADEEP KUMAR MOHANTY@BULU	RAJIB LOCHAN PATTANAIAK VS RAJIB LOCHAN PATTANAIAK	// 0 //	
156	D-TRPCRL/37434/2024	GIRIJA NANDAN JENA VS JITAMITRA SWAIN	SUSANTA KUMAR BARAL VS SUSANTA KUMAR BARAL	MADHUPATNA /262 /2024 0 //	AOR20220001297C202400126
157	D-WA/51651/2024	STATE OF ODISHA VS KSHIROD KUMAR PATI	AUROVINDA MOHANTY , A.S.C VS AUROVINDA MOHANTY , A.S.C	// 0 //	LOD20240000172C202400344
158	D-WA/51654/2024	STATE OF ODISHA VS JYOTIRMAYA MALLICK	SACHIDANANDA NAYAK , A.S.C VS SACHIDANANDA NAYAK , A.S.C	// 0 //	LOD20240000194C202400268
159	D-WA/51655/2024	STATE OF ODISHA	SATYA BRATA MOHANTY , A.G.A	//	LOD20240000194C202400267

ORISSA HIGH COURT

FILING REPORT AS ON :11/12/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
160	D-WA/51656/2024	KANAKALATA SARANGI STATE OF ODISHA	AUROVINDA MOHANTY , A.S.C	//	LOD20240000200C202400259
		VS	VS	()	
161	D-WA/51657/2024	DR. SUSHAMA MISHRA STATE OF ODISHA	SASWAT DAS, A.G.A	//	LOD20240000200C202400257
		VS	VS	()	
162	D-WA/51658/2024	SOUDAMINI PUJAHARI STATE OF ODISHA	SATYA BRATA MOHANTY, A.G.A	//	LOD20240000200C202400258
		VS	VS	()	
163	D-WA/51817/2024	ARTTATRANA SARANGI SANTOS DAS	MANOJA KUMAR KHUNTIA	//	
		VS	VS	()	
164	D-WA/51835/2024	ORISSA MINING CORPORATION LTD., BBSR SANTOSH KUMAR PATTANAİK	DURGESH NARAYAN RATH	//	
		VS	VS	()	
165	D-WP(C)/51653/2024	M/S. ODISHA MINING CORPORATION LTD., BBSR SUNITA DAS	SUKANTA KUMAR DALAI	//	AOD20240000306C202400098
		VS	VS	()	
166	D-WP(C)/51659/2024	STATE OF ODISHA DUKHI SHYAM BHOI	ABINASH PATTJOSHI	//	AOD20240000627C202400030
		VS	VS	()	
167	D-WP(C)/51660/2024	STATE OF ODISHA PRASANNA KUMAR SAHOO	RABI NARAYAN MISHRA	//	AOD20220004218C202400016
		VS	VS	()	
168	D-WP(C)/51661/2024	STATE OF ODISHA BIBHUTIRAM BHOI	ABINASH PATTJOSHI	//	AOD20240000627C202400028
		VS	VS	()	
169	D-WP(C)/51662/2024	STATE OF ODISHA BAISHNAB BHOI	ABINASH PATTJOSHI	//	AOD20240000627C202400029
		VS	VS	()	
170	D-WP(C)/51663/2024	STATE OF ODISHA LAKSHYAPATI BHAINSAI	ABINASH PATTJOSHI	//	AOD20240000627C202400031
		VS	VS	()	

ORISSA HIGH COURT

FILING REPORT AS ON :11/12/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
171	D-WP(C)/51664/2024 WP(C)/31344/2024	STATE OF ODISHA BIDYUTLATA MOHAPATRA VS	RAMA KRISHNA BISOI VS	// // 0	AOD20240000311C202400004
172	D-WP(C)/51666/2024	STATE OF ODISHA SASHADHAR SETHI VS	BIBHU PRASAD TRIPATHY VS	// // 0	
173	D-WP(C)/51667/2024	STATE OF ODISHA SASHADHAR SETHI VS	BIBHU PRASAD TRIPATHY VS	// // 0	
174	D-WP(C)/51668/2024	STATE OF ODISHA JYOSTNAMAYEE SAHOO VS	GANESH PRASAD SAMAL VS	// // 0	
175	D-WP(C)/51669/2024	STATE OF ODISHA DILLIP KUMAR NAYAK VS	VS	// // 0	
176	D-WP(C)/51670/2024	THE PRINCIPAL SECRETARY TO THE GOVERNMENT OF ODISHA, MSME DEPT,, BBSR NIRANJAN BEHERA VS	ANIL KUMAR DAS VS	// // 0	
177	D-WP(C)/51672/2024	STATE OF ODISHA BIKASH RANJAN MOHANTA VS	ARIJEET MISHRA VS	// // 0	
178	D-WP(C)/51673/2024	STATE OF ORISSA KAMALINI ROUL VS	MOHIT AGARWAL VS	// // 0	
179	D-WP(C)/51674/2024	STATE OF ODISHA GAGAN BIHARI SAHU VS	SUKANTA KUMAR MISHRA VS	// // 0	
180	D-WP(C)/51675/2024 WP(C)/31425/2024	STATE OF ODISHA JAYAPRAKASH BEHURIA VS	SUKANTA KUMAR MISHRA VS	// // 0	
181	D-WP(C)/51676/2024	STATE OF ODISHA SAMPURNANANDA MISHRA VS	BIREN SANKAR TRIPATHY VS	// // 0	
		STATE OF ODISHA		//	

ORISSA HIGH COURT

FILING REPORT AS ON :11/12/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
182	D-WP(C)/51679/2024	SUBASH CHANDRA BEHERA VS STATE OF ODISHA	MANAS PATI VS	// 0 //	AOR20220001535C202400158
183	D-WP(C)/51680/2024	KALYANMAYEE SELF HELP GROUP, JALESWAR VS STATE OF ODISHA	AMITAV DAS VS	// 0 //	
184	D-WP(C)/51681/2024	BRUNDABAN SETHY VS STATE OF ODISHA	AMITAV DAS VS	// 0 //	
185	D-WP(C)/51682/2024	BRUNDABAN BARIHA VS STATE OF ODISHA	PRANAB RANJAN CHHATOI VS	// 0 //	
186	D-WP(C)/51683/2024	RITA PARICHHA VS UNION OF INDIA	RAJIB LOCHAN PATNAIK VS	// 0 //	
187	D-WP(C)/51684/2024 WP(C)/31423/2024	SATYA NARAYAN SAHOO VS STATE OF ODISHA	PRAKASH CHANDRA DASH VS	// 0 //	
188	D-WP(C)/51687/2024	PURNA CHANDRA BARIK VS STATE OF ODISHA	DEBI PRASAD DHALSAMANTA VS	// 0 //	AOD20240000743C202400002
189	D-WP(C)/51688/2024	TRILOCHAN MAHANTA VS STATE OF ODISHA	DEBI PRASAD DHALSAMANTA VS	// 0 //	AOD20240000743C202400001
190	D-WP(C)/51689/2024	BABULAL MISHRA VS STATE OF ODISHA	DEBI PRASAD DHALSAMANTA VS	// 0 //	AOD20240000743C202400004
191	D-WP(C)/51690/2024	AJAY KUMAR GAN VS STATE OF ODISHA	DEBI PRASAD DHALSAMANTA VS	// 0 //	AOD20240000743C202400003
192	D-WP(C)/51691/2024	SUSAMA BEHERA VS STATE OF ODISHA	MANAS RANJAN KHATUA VS	// 0 //	
193	D-WP(C)/51692/2024	SUMITRA PANI	SURESH KUMAR PANDA	//	

ORISSA HIGH COURT

FILING REPORT AS ON :11/12/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		STATE OF ODISHA		//	
194	D-WP(C)/51693/2024	ASHOK KUMAR MOHAPATRA	KULADA NANDA DAS	//	
		VS	VS	0	
		STATE OF ODISHA		//	
195	D-WP(C)/51694/2024	MINATI KUMARI TRIPATHY	SANGRAM JENA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
196	D-WP(C)/51695/2024	BASANTI PARIDA @ B.K.BASANTI	SARAT CHANDRA MEKAP	//	
		VS	VS	0	
		COLLECTOR-CUM-DISTRICT MAGISTRATE, NAYAGARH		//	
197	D-WP(C)/51696/2024	NIKUNJA BIHARI DAS	MANOJA KUMAR KHUNTIA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
198	D-WP(C)/51697/2024	BARUN SAHU	BHASKAR SAMANTARAY	//	
		VS	VS	0	
		STATE OF ORISSA		//	
199	D-WP(C)/51698/2024	GURUPRASAD LENKA	MANOJA KUMAR KHUNTIA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
200	D-WP(C)/51699/2024	LATIFA KHATUN	CHANDRAKANTA NAYAK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
201	D-WP(C)/51700/2024	CHAKRADHAR PRUSTY	KRISHNA CHANDRA SAHU	//	
		VS	VS	0	
		STATE OF ODISHA		//	
202	D-WP(C)/51701/2024	BASANTA NAIK	ALOK KUMAR PANDA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
203	D-WP(C)/51702/2024	PRABHAT RANJAN MOHANTY	KRISHNA CHANDRA SAHU	//	
	WP(C)/31368/2024	VS	VS	0	
		STATE OF ODISHA		//	
204	D-WP(C)/51704/2024	PRAKASH CHANDRA BEHERA	SARADA DASH	//	
		VS	VS	0	

ORISSA HIGH COURT

FILING REPORT AS ON :11/12/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
205	D-WP(C)/51707/2024	STATE OF ODISHA PRAMOD KUMAR ROUT VS	VS	// // ()	
206	D-WP(C)/51709/2024	STATE OF ODISHA M/S SBRS LOGISTICS PRIVATE LIMITED,BHUBANESWAR	ANIL K. RAJASEN PARIDA	// // ()	AOR20220001432C202400016
207	D-WP(C)/51716/2024	PRINCIPAL COMMISSIONER OF GST AND CENTRAL EXCISE,BHUBANESWAR M.PUJA VS	SHASHI BHUSAN JENA VS	// // ()	
208	D-WP(C)/51717/2024	STATE OF ODISHA BABULI SWAIN VS	SIVA SANKAR CHAINI VS	// // ()	
209	D-WP(C)/51718/2024	ADDL. COMNR, COURT OF ADDL. COMNR CONSOLIDATION AND SETTLEMENT, BALASORE/ DOLAGOBINDA SAHOO VS	GOPAL KRUSHNA MOHANTY VS	// // ()	
210	D-WP(C)/51719/2024	STATE OF ODISHA PUNJAB NATIONAL BANK, CUTTACK VS	ANJAN KUMAR BISWAL VS	// // ()	
211	D-WP(C)/51720/2024	STATE OF ODISHA PRAMOD KUMAR SAHOO VS	JYOTI RANJAN KHUNTIA VS	// // ()	
212	D-WP(C)/51721/2024	STATE OF ODISHA SHRUTIRANJAN BISWAL VS	JYOTI RANJAN KHUNTIA VS	// // ()	
213	D-WP(C)/51722/2024	STATE OF ODISHA PRAJUKTA KUMAR PRADHAN VS	JYOTI RANJAN KHUNTIA VS	// // ()	
214	D-WP(C)/51723/2024	STATE OF ODISHA SUSANTA KUMAR LENKA VS	JYOTI RANJAN KHUNTIA VS	// // ()	
215	D-WP(C)/51724/2024	STATE OF ODISHA SATRUGHNA MAHARANA VS	SOUMYA MISHRA VS	// // ()	
		STATE OF ODISHA		//	

ORISSA HIGH COURT

FILING REPORT AS ON :11/12/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
216	D-WP(C)/51725/2024	MANOJ KUMAR PALO VS STATE OF ODISHA	RABINDRA KUMAR PATNAIK VS	// 0 //	
217	D-WP(C)/51726/2024	SK. SAEED VS STATE OF ODISHA	RAMA CHANDRA JENA VS	// 0 //	
218	D-WP(C)/51729/2024	RAMESH CHANDRA MAHANTA VS STATE OF ODISHA	PRATAP CHANDRA CHHINCHANI VS	// 0 //	
219	D-WP(C)/51730/2024	DEBJANI PANDA VS STATE OF ODISHA	MANAS RANJAN KHATUA VS	// 0 //	
220	D-WP(C)/51731/2024	M/S. ADAYANT EDUCATION PRIVATE LIMITED, BBS VS CHIEF COMNR OF CT AND GST, CUTTACK	SMADHAB LAL AGARWAL VS	// 0 //	
221	D-WP(C)/51732/2024	PRADEEP KUMAR PANDA VS STATE OF ODISHA	MANAS RANJAN KHATUA VS	// 0 //	
222	D-WP(C)/51733/2024 WP(C)/31403/2024	PRAMOD KUMAR PRADHAN VS STATE OF ODISHA	ASHOK KUMAR SWAIN VS	// 0 //	
223	D-WP(C)/51735/2024	SUJIT MAHAKHUD VS STATE OF ODISHA	SAROJA KANTA SAMAL VS	// 0 //	
224	D-WP(C)/51737/2024	BADAN KUMAR BEHERA VS THE STATE OF ODISHA	SANJAY KUMAR BEHERA VS	// 0 //	
225	D-WP(C)/51738/2024	GAJAPATI SAHOO VS STATE OF ODISHA	SAROJA KANTA SAMAL VS	// 0 //	
226	D-WP(C)/51740/2024	BALARAMPUR GOVT. HIGH SCHOOL, JAJPUR VS THE COMNR, LAND, RECORDS AND SETTLEMENT, ODISHA, CUTTACK	PRAFULLA KUMAR KAR VS	// 0 //	
227	D-WP(C)/51741/2024	PRASANTA KUMAR SINGH SAMANTA	DIGAMBARA MISHRA	//	

ORISSA HIGH COURT**FILING REPORT AS ON :11/12/2024**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		STATE OF ODISHA		//	
228	D-WP(C)/51742/2024	M/S. ADAYANT EDUCATION PRIVATE LTD., BBSR	MADHAB LAL AGARWAL	//	
		VS	VS	0	
		CHIEF COMMISSIONER OF CT AND GST, CUTTACK		//	
229	D-WP(C)/51743/2024	JANKI ADHIKARY	KANANBALA ROY CHOUDHURY	//	
		VS	VS	0	
		THE STATE OF ODISHA		//	
230	D-WP(C)/51745/2024	DIPTI RANI ROUT	MANORANJAN PADHI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
231	D-WP(C)/51746/2024	UNION BANK OF INDIA	TUNA SAHU	//	
		VS	VS	0	
		STATE OF ODISHA		//	
232	D-WP(C)/51747/2024	SANJEEB KUMAR SAHOO	SHRADHANJALI SAHOO	//	
		VS	VS	0	
		REGIONAL TRANSPORT OFFICER (RTO), KEONJHAR		//	
233	D-WP(C)/51748/2024	UNION BANK OF INDIA	TUNA SAHU	//	
		VS	VS	0	
		STATE OF ODISHA		//	
234	D-WP(C)/51749/2024	RABINDRANATH BHOLA	PRATAP CHANDRA MISHRA	//	
		VS	VS	0	
		THE REGISTRAR OF CO-OPERATIVE SOCIETY, ODISHA, BHUBUNESWAR		//	
235	D-WP(C)/51750/2024	KUSUMABALA BARIK	LAMBODAR PRADHAN	//	
		VS	VS	0	
		THE TAHASILDAR , MARSHAGHAI		//	
236	D-WP(C)/51752/2024	PRADIP DAS	LAMBODAR PRADHAN	//	
		VS	VS	0	
		THE TAHASILDAR MAHAKALAPARA		//	
237	D-WP(C)/51753/2024	BAPI SAHU	ANNAPURNA NAYAK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
238	D-WP(C)/51754/2024	DIGAMBAR PRADHAN	SURENDRA KUMAR SAHOO	//	
		VS	VS	0	

ORISSA HIGH COURT

FILING REPORT AS ON :11/12/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
239	D-WP(C)/51755/2024	STATE OF ODISHA BRAJA SHYAM PANIGRAHI VS	DEBADATTA MOHANTY VS	// // 0	
240	D-WP(C)/51757/2024	THE DEPUTY REGISTRAR OF COOPERATIVE SOCIETIES, BOLANGIR BHARAT LAL DEWANGAN VS	SHASHI BHUSAN JENA VS	// // 0	
241	D-WP(C)/51759/2024	STATE OF ODISHA SUDHIR KUMAR PANDA VS	ASIT KUMAR DASH VS	// // 0	
242	D-WP(C)/51760/2024	THE ASST. COMNR, GST AND CENTRAL EXCISE BBSR- II DIVISION SABITA KUMAR VS	PITAMBAR PANDA VS	// // 0	
243	D-WP(C)/51761/2024	STATE OF ODISHA MOTILAL JHANKAR VS	PITAMBAR PANDA VS	// // 0	
244	D-WP(C)/51763/2024	STATE OF ODISHA KHETRABASI SAHU VS	JYOTI RANJAN KHUNTIA VS	// // 0	
245	D-WP(C)/51764/2024	STATE OF ODISHA NIYATI DAS VS	SATYAJIT MOHAPATRA (2) VS	// // 0	
246	D-WP(C)/51765/2024	REGISTRAR CIVIL COURT , BALASORE SARAT SAMAL VS	NIRANJAN SINGH (1) VS	// // 0	
247	D-WP(C)/51767/2024	STATE OF ODISHA BHAJANI PARIDA VS	JYOTI RANJAN KHUNTIA VS	// // 0	
248	D-WP(C)/51768/2024	STATE OF ODISHA M/S MOHAPATRA INDUSTIRES VS	RAJKISHORE SWAIN VS	// // 0	
249	D-WP(C)/51769/2024	THE A.O CUM BRANCH MANAGER , STATE BANK OF INDIA MAMATA KUMARI SAHOO VS	MANAS RANJAN KHATUA VS	// // 0	
		STATE OF ODISHA		//	

ORISSA HIGH COURT

FILING REPORT AS ON :11/12/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
250	D-WP(C)/51770/2024	ANIL KUMAR NAIK VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	// 0 //	
251	D-WP(C)/51771/2024	SUJATA KUMARI SAHOO VS STATE OF ODISHA	MANAS RANJAN KHATUA VS	// 0 //	
252	D-WP(C)/51773/2024	JUGESWAR KISAN VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	// 0 //	
253	D-WP(C)/51774/2024	RAMESH CHANDRA SINGH VS STATE OF ODISHA	SASWATI MOHAPATRA VS	// 0 //	
254	D-WP(C)/51775/2024	MANASWINI PRIYADARSHINI PARIDA VS STATE OF ODISHA	DHANANJAYA MUND VS	// 0 //	
255	D-WP(C)/51777/2024	NALINI SAHOO VS MANAGING DIRECTOR M/S MSNHM CONSTRUCTION AND ENGINEERING PVT. LTD	SUSANT KUMAR MOHANTY VS	// 0 //	
256	D-WP(C)/51778/2024	M/S. OOMKAR TECHNICAL SERVICES PRIVATE LIMITED VS THE COMNR, GST, CENTRAL EXCISE, ROURKELA	GODRIM MOHAPATRA VS	// 0 //	
257	D-WP(C)/51780/2024	URBASI MAHAPATRA VS STATE OF ODISHA	DHANANJAYA MUND VS	// 0 //	
258	D-WP(C)/51782/2024	PITAMBAR SAHOO VS STATE OF ODISHA	JASPREET KAUR VS	// 0 //	
259	D-WP(C)/51783/2024	NIHAR RANJAN SWAIN VS TAPAN KUMAR CHOUDHURY	SUSANT KUMAR MOHANTY VS	// 0 //	
260	D-WP(C)/51785/2024	NIRANJAN DAS VS STATE OF ODISHA	DHANANJAYA MUND VS	// 0 //	
261	D-WP(C)/51786/2024	DIBYA RANJAN CHAND	DILLIP KUMAR RAY	//	

ORISSA HIGH COURT

FILING REPORT AS ON :11/12/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		STATE OF ODISHA		//	
262	D-WP(C)/51787/2024	SUSIL BEHERA	MANAS RANJAN KHATUA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
263	D-WP(C)/51789/2024	SURESHAN MALLICK	KUNAL KUMAR SWAIN	//	
		VS	VS	0	
		STATE OF ODISHA		//	
264	D-WP(C)/51791/2024	BHRAMARBAR PANDA	MANAS RANJAN KHATUA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
265	D-WP(C)/51793/2024	SHANTILATA BEHERA	MANAS RANJAN KHATUA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
266	D-WP(C)/51794/2024	PADMA LOCHAN BISWAL	SANTOSH KUMAR MAHANTY	//	AOD20240000242C202400056
		VS	VS	0	
		STATE OF ODISHA		//	
267	D-WP(C)/51795/2024	SECRETARY, JAGA KALIA SHAKTI WSHG,BHADRAK	PRADEEP KUMAR DAS	//	AOR20220001207C202400035
		VS	VS	0	
		STATE OF ODISHA		//	
268	D-WP(C)/51797/2024	PRAMODINI KANHAR	KUNAL KUMAR SWAIN	//	
		VS	VS	0	
		STATE OF ODISHA		//	
269	D-WP(C)/51798/2024	RANJIT NAHAK @ RANJIT KUMAR NAHAK	PRAVASH CH JENA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
270	D-WP(C)/51799/2024	SATYANARAYAN SAHU	LAXMIKANTA MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
271	D-WP(C)/51800/2024	M/S. SADANANDA SAHOO	KAJAL SAHOO	//	
		VS	VS	0	
		ASSISTANT COMMISSIONER OF STATE TAX, CUTTACK		//	
272	D-WP(C)/51801/2024	JANGYASENI KANHAR	KUNAL KUMAR SWAIN	//	
		VS	VS	0	

ORISSA HIGH COURT

FILING REPORT AS ON :11/12/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
273	D-WP(C)/51803/2024	STATE OF ODISHA SUJAN PRADHAN VS	KUNAL KUMAR SWAIN VS	// // 0	
274	D-WP(C)/51805/2024	STATE OF ODISHA SUDESHNA MAHARANA VS	ADYASIDHI MISHRA VS	// // 0	
275	D-WP(C)/51806/2024	STATE OF ODISHA BISHNU MOHAN MALIK VS	SATYABRATA SENAPATI VS	// // 0	
276	D-WP(C)/51807/2024	STATE OF ODISHA ANANDESWAR MALLICK VS	KUNAL KUMAR SWAIN VS	// // 0	
277	D-WP(C)/51808/2024	STATE OF ODISHA JITENDRA KUMAR ROUT VS	ASHOK KUMAR SAHOO VS	// // 0	
278	D-WP(C)/51809/2024	STATE OF ODISHA SK. ABDUL RIHAN VS	RANJIT MOHANTY VS	// // 0	
279	D-WP(C)/51810/2024	CHIEF MANAGER, CANARA BANK KENDRAPARA BRANCH, KENDRAPARA KURUPASINDHU PRADHAN VS	CHIRANJEEV BIDYABHUSHAN VS	// // 0	
280	D-WP(C)/51811/2024	REPCO HOME FINANCE LTD. (RHFL), BBSR J.KAMALA RAO VS	RAJA KISHORE SAHOO VS	// // 0	
281	D-WP(C)/51812/2024	VICE CHAIRMAN , BHUBANESWAR DEVELOPMENT AUTHORITY RASA BIHARI BEHERA VS	NARENDRA KUMAR DAS VS	// // 0	
282	D-WP(C)/51813/2024	STATE OF ODISHA SANATAN JENA VS	SASHIBHUSAN DAS VS	// // 0	
283	D-WP(C)/51814/2024	STATE OF ODISHA KRUSHNA CHANDRA BEHERA VS	SASHIBHUSAN DAS VS	// // 0	
		STATE OF ODISHA		//	

ORISSA HIGH COURT**FILING REPORT AS ON :11/12/2024**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
284	D-WP(C)/51815/2024	SUBHA NATH HESA @ SUBA HESA VS STATE OF ODISHA	SASHIBHUSAN DAS VS STATE OF ODISHA	// 0 //	
285	D-WP(C)/51819/2024	HARI CHARAN GUPTA VS STATE OF ODISHA	BAIBASWATA PANIGRAHI VS STATE OF ODISHA	// 0 //	
286	D-WP(C)/51820/2024	KRUSHNA MOHAPATRA VS COMMISSIONER OF ENDOWMENTS, ODISHA, BBSR	ASHOK KUMAR MOHAPATRA VS COMMISSIONER OF ENDOWMENTS, ODISHA, BBSR	// 0 //	
287	D-WP(C)/51822/2024	SRIHARI CHARAN NAYAK VS STATE OF ODISHA	BIBHUTI BHUSAN MISHRA VS STATE OF ODISHA	// 0 //	
288	D-WP(C)/51824/2024	BINOD PATTANAYAK VS STATE OF ODISHA	SURAJ MOHANTY VS STATE OF ODISHA	// 0 //	
289	D-WP(C)/51825/2024	RABINARAYAN PANDA VS STATE OF ODISHA	BIBEKANANDA BHUYAN VS STATE OF ODISHA	// 0 //	
290	D-WP(C)/51826/2024	BHOJARAJ LUHA VS UNION OF INDIA	YUVRAJ PAREKH VS UNION OF INDIA	// 0 //	
291	D-WP(C)/51828/2024	RAJESH KUMAR SINGH VS STATE OF ODISHA	SAIBRATA RATH VS STATE OF ODISHA	// 0 //	
292	D-WP(C)/51829/2024	DURGA CHARAN MURUDI VS STATE OF ODISHA	DURGESH NARAYAN RATH VS STATE OF ODISHA	// 0 //	
293	D-WP(C)/51830/2024	UDAYA KUMAR YADAV VS STATE OF ODISHA	BRAJA MOHAN SARANGI VS STATE OF ODISHA	// 0 //	
294	D-WP(C)/51831/2024	BHARATI PATRA VS ASST COMMISSIONER CONSOLIDATION AND SETTLEMENT	KISHORE KUMAR MISHRA VS ASST COMMISSIONER CONSOLIDATION AND SETTLEMENT	// 0 //	
295	D-WP(C)/51833/2024	ASHOK KUMAR BISWAL	ARUN KUMAR MISHRA	//	

ORISSA HIGH COURT**FILING REPORT AS ON :11/12/2024**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		THE DISTRICT EDUCATION OFFICER, GAJAPATI		//	
296	D-WP(C)/51834/2024	BHASKAR BARAL	BRAJA MOHAN SARANGI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
297	D-WP(C)/51836/2024	RUSIA JATA	SASHIBHUSAN DAS	//	
		VS	VS	0	
		STATE OF ODISHA		//	
298	D-WP(C)/51838/2024	BHASKAR BARAL	BRAJA MOHAN SARANGI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
299	D-WP(C)/51839/2024	SUBHRANSU PANDA	AMITABH MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
300	D-WP(C)/51840/2024	PRAKASH BEHERA	SASHIBHUSAN DAS	//	
		VS	VS	0	
		STATE OF ODISHA		//	
301	D-WP(C)/51841/2024	PARAMANANDA SAHU	SOUMYA MISHRA	//	
		VS	VS	0	
		ORISSA STATE FINANCIAL CORPORATION, CUTTACK		//	
302	D-WP(C)/51843/2024	BIRANCHI NARAYAN PRUSTY	SASHIBHUSAN DAS	//	
		VS	VS	0	
		STATE OF ODISHA		//	
303	D-WP(C)/51844/2024	BHASKAR BARAL	BRAJA MOHAN SARANGI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
304	D-WP(C)/51845/2024	DEBI PRASAD DHAL	SATYAJIT SAMAL	//	
		VS	VS	0	
		STATE OF ODISHA		//	
305	D-WP(C)/51846/2024	LAXMIDHAR SAHOO	DURGESH NARAYAN RATH	//	
		VS	VS	0	
		STATE OF ORISSA		//	
306	D-WP(C)/51847/2024	BIJAY KUMAR PRUSTY @ BIJAY PRUSTY	SASHIBHUSAN DAS	//	
		VS	VS	0	

ORISSA HIGH COURT

FILING REPORT AS ON :11/12/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
307	D-WP(C)/51849/2024	STATE OF ODISHA AJIT KUMAR BEHERA VS	SATYAJIT SAMAL VS	// // 0	
308	D-WP(C)/51852/2024	STATE OF ODISHA ANANTA JATA @ ANANDA @ ANNADA VS	SASHIBHUSAN DAS VS	// // 0	
309	D-WP(C)/51853/2024	STATE OF ODISHA SHANTI LATA DASH VS	SATYAJIT SAMAL VS	// // 0	
310	D-WP(C)/51854/2024	STATE OF ODISHA BICHITRANANDA PRUSTY VS	SASHIBHUSAN DAS VS	// // 0	
311	D-WP(C)/51855/2024	STATE OF ODISHA PARAMANDA BEHERA VS	SASHIBHUSAN DAS VS	// // 0	
312	D-WP(C)/51856/2024	STATE OF ODISHA AKSHYA ROUT VS	SASHIBHUSAN DAS VS	// // 0	
313	D-WP(C)/51857/2024	STATE OF ODISHA DEBI PRASAD DHAL VS	SATYAJIT SAMAL VS	// // 0	
314	D-WP(C)/51858/2024	STATE OF ODISHA BANAMALI PRADHAN VS	SASHIBHUSAN DAS VS	// // 0	
315	D-WP(C)/51860/2024	STATE OF ODISHA KESABA JATA VS	SASHIBHUSAN DAS VS	// // 0	
316	D-WP(C)/51861/2024	STATE OF ODISHA FAGU JENA VS	SASHIBHUSAN DAS VS	// // 0	
317	D-WP(C)/51862/2024	STATE OF ODISHA PURNA CHANDRA MEHER VS STATE OF ODISHA	RAJJEET ROY VS	// // 0 //	AOR20220001462C202400042

ORISSA HIGH COURT

FILING REPORT AS ON :11/12/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
318	D-WP(C)/51863/2024	KHULANA JENA @ KHOLANA JENA VS STATE OF ODISHA	SASHIBHUSAN DAS VS	// ()	
319	D-WP(C)/51864/2024	SRIDHAR PRADHAN VS STATE OF ODISHA	SASHIBHUSAN DAS VS	// ()	
320	D-WP(C)/51866/2024	ABHIMANYU ROUT VS STATE OF ODISHA	SASHIBHUSAN DAS VS	// ()	
321	D-WP(C)/51868/2024	KANHU CHARAN OIHA VS STATE OF ODISHA	SASHIBHUSAN DAS VS	// ()	
322	D-WPCRL/37531/2024	GOLAPI TAMUDIA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	TIRING /66 /2024 ()	
323	D-ABLAPL/37396/2024	SAROJ @ SAROJA KUMAR SAMAL VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	NIHALPRASAD /136 /2016 ()	
324	D-ABLAPL/37405/2024	JAGADISH CHINDA VS STATE OF ODISHA	SATYA NARAYAN MISHRA 4 VS	/ /0 ()	
325	D-ABLAPL/37413/2024	BRUNDABAN SAHOO VS STATE OF ODISHA	ANITA SAHOO VS	/ /0 ()	
326	D-ABLAPL/37414/2024	SANTOSH KUMAR SAHOO VS STATE OF ODISHA	ANITA SAHOO VS	/ /0 ()	
327	D-ABLAPL/37416/2024	ARCHANA JENA VS STATE OF ODISHA	SATYAJIT MOHAPATRA VS	GOPALPUR /201 /2024 ()	
328	D-ABLAPL/37417/2024	SIBU MALLIK VS STATE OF ODISHA	ARIJEET MISHRA VS	SUKINDA /370 /2024 ()	
329	D-ABLAPL/37424/2024	SUBHAKANTA PARIDA	BIRAJA PRASAD NANDA	DHENKANAL SADAR /943 /2024	

ORISSA HIGH COURT

FILING REPORT AS ON :11/12/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
330	D-ABLAPL/37429/2024	HEMALATA DAS @ KUNI DAS	RAJENDRA NARAYAN ROUT	BARIPADA TOWN /134 /2024	AOR20220001558C202400207
		VS	VS	()	
		STATE OF ORISSA		//	
331	D-ABLAPL/37430/2024	ASIF ALLI	BISWARANJAN DALAI	TIRTOL /247 /2019	AOD20240000324C202400002
		VS	VS	()	
		STATE OF ODISHA		//	
332	D-ABLAPL/37432/2024	SUSANTA DALEI @ ACHYUTA DALEI	SANTOSH KUMAR MOHANTY	BALICHANDRAPUR /503 /2024	AOR20220000053C202400005
		VS	VS	()	
		STATE OF ODISHA		//	
333	D-ABLAPL/37436/2024	BASANTA @ BASANT MUNDA	BHOJARAJ SETH	JONK /192 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
334	D-ABLAPL/37437/2024	AMIT KUMAR SAHU	MRUTYUNJAY PAGAL	MANAMUNDA /111 /2021	
		VS	VS	()	
		STATE OF ODISHA		//	
335	D-ABLAPL/37438/2024	NARENDRA MEHER	JUGALA KISHORE PANDA	BAUNISUNI /32 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
336	D-ABLAPL/37443/2024	BHIMSEN SAMAL	ASIT KUMAR JENA	DHARMASALA /853 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
337	D-ABLAPL/37445/2024	UMAKANTA BEHERA	AKASH BHUYAN	KUJANGA /570 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
338	D-ABLAPL/37449/2024	SARAT KUMAR DAS	SANGRAM KESHARI ROUT	NANDIPADA /60 /2020	
		VS	VS	()	
		STATE OF ODISHA		//	
339	D-ABLAPL/37450/2024	ABHIMANYU BEHERA	PRADEEP KUMAR MOHAPATRA - 3	GHASIPURA /423 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
340	D-ABLAPL/37454/2024	UMA @ MATHURI SETHI	SANJAYA KUMAR PATRI	RAJNAGAR /431 /2024	AOR20220000052C202400032
		VS	VS	()	

ORISSA HIGH COURT**FILING REPORT AS ON :11/12/2024**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
341	D-ABLAPL/37455/2024	STATE OF ODISHA CHANDAN PRADHAN VS	SANJAYA KUMAR PATRI VS	// KENDRAPARA SADAR /251 /2024 ()	AOR20220000052C202400031
342	D-ABLAPL/37459/2024	STATE OF ODISHA PUJASHREE MALLICK VS	SANTOSH KUMAR JENA VS	// MAHILA P.S. BUXIBAZAR /191 /2024 ()	
343	D-ABLAPL/37460/2024	STATE OF ODISHA SUMITRA KHUNTIA VS	GOPAL KRUSHNA MOHANTY VS	// CYBER CRIME AND ECONOMIC OFFENCE /58 /2024 ()	
344	D-ABLAPL/37461/2024	STATE OF ODISHA RAKESH KUMAR KARAN VS	GOPAL KRUSHNA MOHANTY VS	// HINDOL /326 /2024 ()	
345	D-ABLAPL/37462/2024	STATE OF ODISHA SUBRAT KUMAR NAIK VS	CHIRANJIB ROUT VS	// GOPALPRASAD /369 /2024 ()	
346	D-ABLAPL/37463/2024	STATE OF ODISHA SUBRAT KUMAR NAIK VS	CHIRANJIB ROUT VS	// TALCHER TOWN /1016 /2024 ()	
347	D-ABLAPL/37464/2024	STATE OF ODISHA PARADIP KUMAR SWAIN @ DIPU VS	ABHISIDDHANTA SAHOO VS	// PURI SADAR /518 /2024 ()	AOR20220000014C202400047
348	D-ABLAPL/37466/2024	STATE OF ODISHA LAXMIDHAR JENA VS	RAMA CHANDRA JENA VS	// SINGLA /195 /2024 ()	
349	D-ABLAPL/37467/2024	STATE OF ODISHA PRASANNA BEHERA VS	DEBASIS SAHOO VS	// BHARATPUR PS /785 /2024 ()	
350	D-ABLAPL/37468/2024	STATE OF ODISHA MATHURA BEHERA VS	DEBASIS SAHOO VS	// BHARATPUR PS /785 /2024 ()	
351	D-ABLAPL/37470/2024	STATE OF ODISHA BIBHISHAN BHOI VS STATE OF ODISHA	AMITAV TRIPATHY VS	// / 0 () //	

ORISSA HIGH COURT

FILING REPORT AS ON :11/12/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
352	D-ABLAPL/37471/2024	SUJIT KUMAR SAHU @ SUJIT KUMAR SAHOO VS UNION OF INDIA	SHIBANI SHANKAR PRADHAN VS	NCB BHUBANESWAR /3 /2021 () //	
353	D-ABLAPL/37472/2024	ABHISHEK MOHANTY VS STATE OF ODISHA	NIRANJAN LENKA VS	BARIPADA TOWN /145 /2010 () //	
354	D-ABLAPL/37474/2024	SOURAV BEHERA @ SRIDHAR BEHERA VS STATE OF ODISHA	SAKTI PRASAD DAS VS	KHANDAGIRI P.S. /844 /2024 () //	
355	D-ABLAPL/37477/2024	BINOD BEHERA VS STATE OF ODISHA	ASHOK KUMAR SAHOO VS	MARINE PS AT JAMBO /133 /2024 () //	
356	D-ABLAPL/37481/2024	RAJEEV RANJAN VS STATE OF ODISHA	PRASANTA KUMAR TRIPATHY VS	//0 () //	
357	D-ABLAPL/37482/2024	RONI KUNDU VS STATE OF ODISHA	TAPAN KUMAR JENA SAMANTA VS	BHANJPUR /183 /2024 () //	
358	D-ABLAPL/37483/2024	DIPU BEHERA VS STATE OF ODISHA	BIBHU PRASAD DAS VS	B.SINGHPUR /152 /2024 () //	
359	D-ABLAPL/37485/2024	GOURI SHANKAR DIGAL @ SANKAR DIGAL VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	BOUDH /422 /2024 () //	
360	D-ABLAPL/37490/2024	CHITTARANJAN BEHURIA VS STATE OF ODISHA	KUMAR PRAJWAL VS	JAJPUR SADAR /334 /2024 () //	
361	D-ABLAPL/37492/2024	MANDAKINI RANASINGH VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	KHANTAPADA /322 /2024 () //	
362	D-ABLAPL/37494/2024	SOMANATH PRADHAN VS STATE OF ODISHA	RAMESH CHANDRA ROUT VS	RAJNAGAR /421 /2024 () //	
363	D-ABLAPL/37495/2024	SOUMYARANJAN SINGH @ SOUMYA RAN SINGH	JAJATI KESHARI KHUNTIA	RUPSA /83 /2024	

ORISSA HIGH COURT

FILING REPORT AS ON :11/12/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
364	D-ABLAPL/37499/2024	RUDRA NARAYAN NAYAK@BHALU	ASHOK KUMAR JENA	NUAGAON /111 /2023	AOD20240000001C202400382
		VS	VS	()	
		STATE OF ODISHA		//	
365	D-ABLAPL/37500/2024	SABITRI MALIK	RAJJEET ROY	SORO /1013 /2024	AOR20220001462C202400041
		VS	VS	()	
		STATE OF ODISHA		//	
366	D-ABLAPL/37504/2024	BALARAM ROUT	SOUBHAGYA KUMAR DASH	ANANDAPUR /283 /2024	AOR20220001631C202400191
		VS	VS	()	
		STATE OF ODISHA		//	
367	D-ABLAPL/37505/2024	KALIA@BHAGIRATHI MAHANTA	SOUBHAGYA KUMAR DASH	ANANDAPUR /308 /2024	AOR20220001631C202400192
		VS	VS	()	
		STATE OF ODISHA		//	
368	D-ABLAPL/37506/2024	RAJALAXMI SAHU	JYOTIRMAYA SAHOO	NIMAKHANDI /252 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
369	D-ABLAPL/37507/2024	DEBARAJ DALEI @ DEBRAJ DALAI	JYOTIRMAYA SAHOO	RAMBHA (KHALLIKOTE) /142 /2018	
		VS	VS	()	
		STATE OF ODISHA		//	
370	D-ABLAPL/37513/2024	DEBASHISH NAYAK	KUMAR PRAJWAL	JAJPUR TOWN /469 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
371	D-ABLAPL/37523/2024	ABHYA BALIARSINGH @ ANIL @ ABHAYA KUMAR BHAKSINGH BEHERA	ABHAKSINGH BEHERA	INDUSTRIAL ESTATE PS /271 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
372	D-ABLAPL/37526/2024	RAJESH SAHU	AMIT KUMAR NATH	HINDOL /315 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
373	D-ABLAPL/37527/2024	NITYA SWARUP PANDA	ACHYUTANANDA PATTANAIAK	BHADRAK RURAL /606 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
374	D-ABLAPL/37529/2024	DHANESWAR BEHERA	ACHYUTANANDA PATTANAIAK	TANGI (KHURDA) /792 /2024	
		VS	VS	()	

ORISSA HIGH COURT

FILING REPORT AS ON :11/12/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
375	D-ABLAPL/37540/2024	STATE OF ODISHA SANDHA @ RAJESH PATRA VS	AMLAN SHAKTI PAUL VS	// BADAGODA P.S. /746 /2024 ()	
376	D-ABLAPL/37543/2024	STATE OF ODISHA KUNA MALLIK VS	SHRADHASHREE RAUTRAY VS	// KUAKHIA /463 /2024 ()	
377	D-ABLAPL/37546/2024	STATE OF ODISHA MAHIBU SAHA VS	PRATAP KUMAR MOHANTY VS	// NIRAKARPUR /296 /2024 ()	
378	D-ABLAPL/37548/2024	STATE OF ODISHA PITABAS ROUT @ KHYAMA VS	GOPAL KRUSHNA MOHANTY VS	// HINDOL /326 /2024 ()	
379	D-ABLAPL/37550/2024	STATE OF ODISHA TIKANA SAHOO @ TIKAMA SAHOO VS STATE OF ODISHA	GOPAL KRUSHNA MOHANTY VS	// ANGUL TOWN /948 /2024 () //	

ORISSA HIGH COURT

MISC CASES FILED on :11/12/2024

SL. NO.	FILING NO CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL	E-FILING NO IA NO
1	D-GCRLA/60/2011 GCRLA/60/2011	STATE MP	STANDING COUNSEL V	11/2024
2	D-GUAP/51751/2024 GUAP/ /	MANISHA KUMAR AGARWALLA MP	SOUMYA JYOTI BISWAL	28/2024
3	D-CRLLP/37411/2024 CRLLP/ /	ANINDITA MOHANTY MP	ANSHUMAN PANDA	61/2024
4	D-CRP/51756/2024 CRP/ /	ANUP KUMAR MOHANTY MP	PRABIR KUMAR RAY	100/2024
5	D-TRPCRL/37434/2024 TRPCRL/ /	GIRIJA NANDAN JENA MP	SUSANTA KUMAR BARAL	101/2024
6	D-STREV/51710/2024 STREV/ /	STATE OF ODISHA MP	SUNIL MISHRA,S.C	104/2024
7	D-STREV/51711/2024 STREV/ /	STATE OF ODISHA MP	SUNIL MISHRA,S.C	105/2024
8	D-STREV/51712/2024 STREV/ /	STATE OF ODISHA MP	SUNIL MISHRA,S.C	106/2024
9	D-STREV/51713/2024 STREV/ /	STATE OF ODISHA MP	SUNIL MISHRA,S.C	107/2024
10	D-ELPET/31207/2024 ELPET/23/2024	LALIT KUMAR BEHERA MP	M/S GOPAL AGARWAL, D.ACHARYA, A.MISHRA, S.SRIVASTAVA, S.K	140/2024
11	D-ELPET/31207/2024 ELPET/23/2024	LALIT KUMAR BEHERA MP	M/S GOPAL AGARWAL, D.ACHARYA, A.MISHRA, S.SRIVASTAVA, S.K	141/2024
12	D-ELPET/30915/2024 ELPET/16/2024	SARMISTHA SETHI MP	MR.BIDYADHAR MISHRA,M/S.TARINI KANTA BISWAL,P.BHARADWA	142/2024
13	D-ELPET/30372/2024 ELPET/15/2024	DEBESH ACHARYA MP	M/S.GOPAL KUMAR AGARWAL,S.MOHANTY,P.S.NAYAK,A.SATAPAT	143/2024
14	D-JCRLA/58/2023 JCRLA/58/2023	HEKULU@SUMANTA DHAL MP	ADV.	274/2024
15	D-JCRLA/79/2023 JCRLA/79/2023	SUKADEV SINGH MP	M/S SAROJ KUMAR ROUTRAY, A.K.PRUSTY,S.SATAPATHY, M/S.DIPA	275/2024
16	D-JCRLA/12858/2024 JCRLA/61/2024	SIBA MUNDA MP	AUROLINA PAL	276/2024
17	D-TRP(C)/51686/2024 TRP(C)/ /	NAMRATA BARIK @ KUMBHAR MP	RAKESH BEHERA	422/2024
18	D-TRP(C)/51736/2024 TRP(C)/ /	MANASWINI TRIPATHY @ SHARMA MP	TUSAR KUMAR MISHRA	423/2024
19	D-TRP(C)/51739/2024 TRP(C)/ /	VARSHA DASH MP	TUSAR KUMAR MISHRA	424/2024
20	D-TRP(C)/51788/2024 TRP(C)/ /	SANGEETA BEHERA MP	PABITRA KUMAR NAYAK	425/2024
21	D-TRP(C)/51848/2024 TRP(C)/ /	SEEMA BEHERA MP	AMIT PRASAD BOSE	426/2024
22	D-TRP(C)/51859/2024 TRP(C)/ /	BABITA PATTANAIAK MP	RAJIB LOCHAN PATTANAIAK	427/2024
23	D-LAA/51734/2024 LAA/ /	BISWAJIT PAL MP	SUKANTA KUMAR NAYAK	444/2024
24	D-RVWPET/51637/2024 RVWPET/ /	BHUMISUTA NAIK MP	DEBASISH PATNAIK	464/2024
25	D-RVWPET/51637/2024 RVWPET/ /	BHUMISUTA NAIK MP	DEBASISH PATNAIK	465/2024
26	D-MATA/51237/2024	SIDDHARTHA SWAIN	SAMARENDRA MOHANTY	

27	MATA/ / D-MATA/51685/2024	MP TARINI PRASAD	AKHAYA KUMAR MISRA	561/2024
28	MATA/ / D-MATA/50359/2024	MP SASMITA SETHI	DEVI PRASAD DASH	562/2024
29	MATA/ / D-MATA/51792/2024	MP DR ATISH KUMAR PATTANAİK	SUBRAT KUMAR DAS	563/2024
30	MATA/ / D-MATA/51792/2024	MP DR ATISH KUMAR PATTANAİK	SUBRAT KUMAR DAS	564/2024
31	MATA/ / D-MATA/51821/2024	MP GAYATRI BARIK	BRUNDABAN ROUT	565/2024
32	MATA/ / D-CMAPL/298/2022	MP KAILASH CHANDRA BEHERA	(KISHORE CHANDRA PRADHAN)	566/2024
33	CMAPL/298/2022 D-CMAPL/51867/2024	MP SHANKARLAL MANDHOTHIA	ADV.	627/2024
34	CMAPL/ / D-FAO/41520/2024	MP D.M., NEW INDIA ASSURANCE COMPANY	ADV. SADMDR. K. KUMAR GHOSE	628/2024
35	FAO/467/2024 D-FAO/140/2019	MP PARSURAM MOHANTA		1032/2024
36	FAO/140/2019 D-FAO/51652/2024	MP STATE OF ODISHA	SANJIB SWAIN ,A.G.A	1033/2024
37	FAO/ / D-FAO/51652/2024	MP STATE OF ODISHA	SANJIB SWAIN ,A.G.A	1034/2024
38	FAO/ / D-SA/221/1992	MP STATE	ADDL.GOV.T.ADV.	1035/2024
39	SA/221/1992 D-SA/221/1992	MP STATE	ADDL.GOV.T.ADV.	1125/2024
40	SA/221/1992 D-SA/221/1992	MP STATE	ADDL.GOV.T.ADV.	1126/2024
41	SA/221/1992 D-CRLREV/34072/2024	MP KESHAB RANA	PRASANTA KUMAR NANDA	1127/2024
42	CRLREV/ / D-CRLREV/37476/2024	MP JITENDRA PATTANAİK	PRADEEP KUMAR MOHAPATRA	1147/2024
43	CRLREV/ / D-CRLREV/37476/2024	MP JITENDRA PATTANAİK	PRADEEP KUMAR MOHAPATRA	1148/2024
44	CRLREV/ / D-CRLREV/37517/2024	MP MUKESH SAMANTARAY	PRAMOD CHANDRA SEJPADA	1149/2024
45	CRLREV/ / D-RSA/116/2023	MP STATE OF ODISHA	AJAYA KUMAR NANDA, A.G.A.	1150/2024
46	RSA/116/2023 D-RSA/51665/2024	MP HALADHAR NAIK	KIRTAN DANG	1452/2024
47	RSA/ / D-RSA/48416/2024	MP NARAYAN DASH	NARAYAN DASH	1453/2024
48	RSA/466/2024 D-RSA/51758/2024	MP ANANTA NARAYAN CHOUDHURY	PRAKASH RANJAN BARIK	1454/2024
49	RSA/ / D-RSA/51762/2024	MP ANANTA NARAYAN CHOUDHURY	PRAKASH RANJAN BARIK	1455/2024
50	RSA/ / D-CMP/33/2018	MP SASHIBHUSAN MOHAPATRA	M/S.SMITA RANJAN PATNAİK	1456/2024
51	CMP/33/2018 D-CMP/50891/2024	MP KRUSHNA MOHAPATRA	ASHOK KUMAR MOHAPATRA	1495/2024
52	CMP/ / D-CMP/51790/2024	MP SUKANTA KUMAR PRADHAN	MANAS RANJAN BAUG	1496/2024
53	CMP/ / D-CMP/51842/2024	MP SUSANTA GHADAI	AMIT PRASAD BOSE	1497/2024
54	CMP/ / D-CMP/51851/2024	MP SR. ANNIE THEYATIL	SOUBHAGYA KUMAR DASH	1498/2024
55	CMP/ / D-CMP/51865/2024	MP RUDRA NARAYAN MISHRA	BIBEKANANDA BHUYAN	1499/2024
56	CMP/ / D-BLAPL/37448/2024	MP M. MOHAN RAO	PRASANTA KUMAR NANDA	1500/2024
57	BLAPL/ / D-BLAPL/29901/2024	MP SUKANTI BUDHIA	KAUSTUVA MOHANTY	1619/2024
	BLAPL/10119/2024	MP		1620/2024

58	D-BLAPL/28518/2024 BLAPL/9765/2024	ARJUNA BISWAL MP	BIJAY KUMAR BEHERA M/S. BASUDEV PUJARI, JUGAL KISHORE PA 1621/2024
59	D-BLAPL/28520/2024 BLAPL/9731/2024	AMAR DAS MP	BIJAY KUMAR BEHERA M/S. BASUDEV PUJARI, JUGALA KISHORE PA 1622/2024
60	D-BLAPL/19973/2024 BLAPL/6844/2024	RAMKUMAR SINGH MP	AMULYA RATNA PANDA 1623/2024
61	D-BLAPL/18803/2024 BLAPL/6711/2024	MANOJ DIGAL MP	CHIRANJAYA MOHANTY 1625/2024
62	D-BLAPL/37486/2024 BLAPL/ /	ROSHAN SAHANI MP	SANJIB KUMAR BHANJADEO 1626/2024
63	D-BLAPL/28242/2024 BLAPL/9726/2024	SIMANTA PRADHAN MP	SURYAKANTA DWIBEDI 1627/2024
64	D-ABLAPL/30851/2024 ABLAPL/11580/2024	PARSURAM SRICHANDAN MP	GHANASHYAM MUDULI 2814/2024
65	D-ABLAPL/35363/2024 ABLAPL/13442/2024	KSHYAMA RANA MP	2815/2024
66	D-ABLAPL/32324/2024 ABLAPL/12208/2024	MANORANJAN SAHOO MP	2816/2024
67	D-ABLAPL/35875/2024 ABLAPL/13661/2024	NARESH CHANDRA PADHY @ NARESH PADHY @ BULU PADHY MP	2817/2024
68	D-ABLAPL/29219/2024 ABLAPL/11242/2024	PADMALOCHAN KHILLAR MP	2818/2024
69	D-ABLAPL/31321/2024 ABLAPL/11631/2024	ANIL KUMAR GURU MP	2819/2024
70	D-ABLAPL/13692/2024 ABLAPL/4750/2024	SOUMYA RANJAN BARIK MP	SANTOSH KUMAR MOHANTY 2820/2024
71	D-ABLAPL/20117/2024 ABLAPL/7752/2024	SOUMYA RANJAN BARIK MP	SANTOSH KUMAR MOHANTY 2821/2024
72	D-ABLAPL/35715/2024 ABLAPL/13615/2024	CHHOTA BEHERA MP	2822/2024
73	D-ABLAPL/10382/2022 ABLAPL/10382/2022	BHAGYADHAR SAHOO MP	2823/2024
74	D-ABLAPL/33900/2024 ABLAPL/12927/2024	BIRENDRA GOUDA MP	2824/2024
75	D-ABLAPL/34252/2024 ABLAPL/13000/2024	SHREEKANTA PRADHAN MP	2825/2024
76	D-MACA/108/2022 MACA/108/2022	THE MANAGER LEGAL, M/S. ICICI LOMBARD GENERAL INSURANCE CO. LTD. MP	2950/2024
77	D-MACA/49591/2024 MACA/ /	THE D.M, ORIENTAL INSURANCE CO.LTD. MP	PRASANTA KUMAR MAHALI 2951/2024
78	D-MACA/50461/2024 MACA/ /	D.M., ORIENTAL INSURANCE CO.LTD., RAIPUR MP	PRASANTA KUMAR MAHALI 2952/2024
79	D-MACA/51705/2024 MACA/ /	D.M., M/S. ORIENTAL INSURANCE CO.LTD., BALASORE MP	AMLOKESH MAR MOHANTY 2953/2024
80	D-MACA/51705/2024 MACA/ /	D.M., M/S. ORIENTAL INSURANCE CO.LTD., BALASORE MP	AMLOKESH MAR MOHANTY 2954/2024
81	D-MACA/51708/2024 MACA/ /	ORIENTAL INSURANCE CO. LTD., BALASORE MP	ARUN HITOSH SINHA 2955/2024
82	D-MACA/51766/2024 MACA/ /	NIRMAL MISTRI MP	DHANANJAYA MUND 2956/2024
83	D-MACA/51772/2024 MACA/ /	M/S. MAGMA FIN CORP. LTD., BBSR MP	GIRIJA PRASAD DUTTA 2957/2024
84	D-MACA/51772/2024 MACA/ /	M/S. MAGMA FIN CORP. LTD., BBSR MP	GIRIJA PRASAD DUTTA 2958/2024
85	D-MACA/51779/2024 MACA/ /	ICICI LOMBARD GENERAL INSURANCE CO. LTD., TAMBALPUR MP	2959/2024
86	D-MACA/51779/2024 MACA/ /	ICICI LOMBARD GENERAL INSURANCE CO. LTD., TAMBALPUR MP	2960/2024
87	D-MACA/51796/2024 MACA/ /	THE MANAGER (T.P.HUB), M/S ORIENTAL INSURANCE CO. LTD., BBSR MP	2961/2024
88	D-MACA/51796/2024 MACA/ /	THE MANAGER (T.P.HUB), M/S ORIENTAL INSURANCE CO. LTD., BBSR MP	2962/2024
89	D-MACA/51802/2024	THE MANAGER (LEGAL), ORIENTAL INSURANCE CO. LTD., BBSR	

90	MACA/ / D-MACA/51802/2024	MP THE MANAGER (LEGAL), ORIENTAL INSURANCE CO. LTD., BBSR		2963/2024
91	MACA/ / D-MACA/51818/2024	MP THE MANAGER, RELIANCE GENERAL INSURANCE CO. LTD., GANJAM		2964/2024
92	MACA/ / D-MACA/51818/2024	MP THE MANAGER, RELIANCE GENERAL INSURANCE CO. LTD., GANJAM		2965/2024
93	MACA/ / D-MACA/51827/2024	MP D.M, M/S. NEW INDIA ASSURANCE CO. LTD., BBSR		2966/2024
94	MACA/ / D-MACA/51827/2024	MP D.M, M/S. NEW INDIA ASSURANCE CO. LTD., BBSR		2967/2024
95	MACA/ / D-MACA/51832/2024	MP THE MANAGER, RELIANCE GENERAL INSURANCE CO. LTD., GANJAM		2968/2024
96	MACA/ / D-MACA/51832/2024	MP THE MANAGER, RELIANCE GENERAL INSURANCE CO. LTD., GANJAM		2969/2024
97	MACA/ / D-MACA/51837/2024	MP THE B.M, RELIANCE GENERAL INSURANCE CO. LTD., BBSR		2970/2024
98	MACA/ / D-MACA/51837/2024	MP THE B.M, RELIANCE GENERAL INSURANCE CO. LTD., BBSR		2971/2024
99	MACA/ / D-MACA/51850/2024	MP MANAGER, MAGMA HDI GENERAL INSURANCE CO. LTD., BBSR		2972/2024
100	MACA/ / D-MACA/51850/2024	MP MANAGER, MAGMA HDI GENERAL INSURANCE CO. LTD., BBSR		2973/2024
101	CRLA/1188/2024 D-CRLA/31908/2024	MP PRATAP PATTNAIK	SARATHI JYOTI MOHANTY	2974/2024
102	CRLA/ / D-CRLA/34366/2024	MP GOKULA BEHERA	BIBHUTI BHUSAN SWAIN	3206/2024
103	CRLA/ / D-CRLA/37418/2024	MP BABULA CHETTY	ARIJEET MISHRA	3207/2024
104	CRLA/ / D-CRLA/37418/2024	MP BABULA CHETTY	ARIJEET MISHRA	3208/2024
105	CRLA/ / D-CRLA/37422/2024	MP PABANA@PRABHAKAR DALAI	ARIJEET MISHRA	3209/2024
106	CRLA/ / D-CRLA/37422/2024	MP PABANA@PRABHAKAR DALAI	ARIJEET MISHRA	3210/2024
107	CRLA/ / D-CRLA/37446/2024	MP SARAT CHANDRA PANDA	SUDEEP KUMAR SARANGI	3211/2024
108	CRLA/ / D-CRLA/37446/2024	MP SARAT CHANDRA PANDA	SUDEEP KUMAR SARANGI	3212/2024
109	CRLA/ / D-CRLA/37458/2024	MP KALIA @ RASHMIRANJAN NAYAK	BIBHU PRASAD DAS	3213/2024
110	CRLA/ / D-CRLA/37458/2024	MP KALIA @ RASHMIRANJAN NAYAK	BIBHU PRASAD DAS	3214/2024
111	CRLA/261/2018 D-CRLA/261/2018	MP HEMANTA BEHERA	M/S.MANOJ KUMAR BALA SAMANTA	3215/2024
112	CRLA/749/2017 D-CRLA/749/2017	MP SUNIL MAHATO	M/S.LALITENDU MISHRA	3216/2024
113	CRLA/652/2015 D-CRLA/652/2015	MP KASI@SK.KASI@SK.KASIM@SK.ARIF	M/S.G.P.DUTTA	3217/2024
114	CRLA/ / D-CRLA/37498/2024	MP SANURJYA NAIK	ARJUN NAIK	3218/2024
115	CRLA/49/2014 D-CRLA/49/2014	MP SK.YAKUB	MR.SUBODH KU.MOHANTY	3219/2024
116	CRLA/599/2013 D-CRLA/599/2013	MP SK.NOOR	M/S.DIPTI RANJAN BHOKTA	3220/2024
117	CRLA/ / D-CRLA/37512/2024	MP PAPUN BEHERA	NITYANANDA MOHAPATRA	3221/2024
118	CRLMC/4708/2024 D-CRLMC/37400/2024	MP SULABH ARYA	TANMAY MISHRA	3222/2024
119	CRLMC/4708/2024 D-CRLMC/37400/2024	MP SULABH ARYA	TANMAY MISHRA	3295/2024
120	CRLMC/ / D-CRLMC/37407/2024	MP SUNATH SARANGI	MAHES DAS	3296/2024
				3297/2024

121	D-CRLMC/37404/2024 CRLMC/ /	JAYANTA KUMAR MALLICK MP	JYOTI RANJAN DEO	3298/2024
122	D-CRLMC/5557/2023 CRLMC/5557/2023	JAGAT JIBAN PRASAD MP		3299/2024
123	D-CRLMC/37473/2024 CRLMC/ /	LAXMI PARIDA MP	BIDYADHAR MANSING	3300/2024
124	D-CRLMC/37473/2024 CRLMC/ /	LAXMI PARIDA MP	BIDYADHAR MANSING	3301/2024
125	D-CRLMC/33277/2024 CRLMC/4261/2024	RABINDRA NAYAK MP		3302/2024
126	D-CRLMC/37480/2024 CRLMC/ /	PRAKASH CHANDRA PARIDA MP	PRAVASH PUJAREE PARIDA	3303/2024
127	D-CRLMC/37528/2024 CRLMC/ /	LINGRAJ THAPA MP	BIJAYA KUMAR RAGADA	3304/2024
128	D-CRLMC/37542/2024 CRLMC/ /	SUMATIMANI SAU MP	PRASANNA KUMAR PARHI	3305/2024
129	D-CRLMC/36012/2024 CRLMC/ /	PRANATI BEHERA MP	AMLAN SHAKTI PAUL	3306/2024
130	D-CRLMC/36017/2024 CRLMC/ /	PRANATI BEHERA MP	AMLAN SHAKTI PAUL	3307/2024
131	D-CRLMC/36022/2024 CRLMC/ /	PRANATI BEHERA MP	AMLAN SHAKTI PAUL	3308/2024
132	D-CRLMC/36019/2024 CRLMC/ /	PRANATI BEHERA MP	AMLAN SHAKTI PAUL	3309/2024
133	D-CRLMC/37551/2024 CRLMC/ /	ANAND KUMAR AGARWAL MP	SARVAVID S PRADHAN	3310/2024
134	D-WA/51658/2024 WA/ /	STATE OF ODISHA MP	SATYA BRATA MOHANTY, A.G.A	8585/2024
135	D-WA/51658/2024 WA/ /	STATE OF ODISHA MP	SATYA BRATA MOHANTY, A.G.A	8586/2024
136	D-WA/51658/2024 WA/ /	STATE OF ODISHA MP	SATYA BRATA MOHANTY, A.G.A	8587/2024
137	D-WA/51657/2024 WA/ /	STATE OF ODISHA MP	SASWAT DAS, A.G.A	8588/2024
138	D-WA/51657/2024 WA/ /	STATE OF ODISHA MP	SASWAT DAS, A.G.A	8589/2024
139	D-WA/51657/2024 WA/ /	STATE OF ODISHA MP	SASWAT DAS, A.G.A	8590/2024
140	D-WA/51656/2024 WA/ /	STATE OF ODISHA MP	AUROVINDA MOHANTY , A.S.C	8591/2024
141	D-WA/51656/2024 WA/ /	STATE OF ODISHA MP	AUROVINDA MOHANTY , A.S.C	8592/2024
142	D-WA/51656/2024 WA/ /	STATE OF ODISHA MP	AUROVINDA MOHANTY , A.S.C	8593/2024
143	D-WA/51655/2024 WA/ /	STATE OF ODISHA MP	SATYA BRATA MOHANTY , A.G.A	8594/2024
144	D-WA/51655/2024 WA/ /	STATE OF ODISHA MP	SATYA BRATA MOHANTY , A.G.A	8595/2024
145	D-WA/51655/2024 WA/ /	STATE OF ODISHA MP	SATYA BRATA MOHANTY , A.G.A	8596/2024
146	D-WA/51654/2024 WA/ /	STATE OF ODISHA MP	SACHIDANANDA NAYAK , A.S.C	8597/2024
147	D-WA/51654/2024 WA/ /	STATE OF ODISHA MP	SACHIDANANDA NAYAK , A.S.C	8598/2024
148	D-WA/51654/2024 WA/ /	STATE OF ODISHA MP	SACHIDANANDA NAYAK , A.S.C	8599/2024
149	D-WA/51651/2024 WA/ /	STATE OF ODISHA MP	AUROVINDA MOHANTY , A.S.C	8600/2024
150	D-WA/51651/2024 WA/ /	STATE OF ODISHA MP	AUROVINDA MOHANTY , A.S.C	8601/2024
151	D-WA/51817/2024 WA/ /	SANTOS DAS MP	MANOJA KUMAR KHUNTIA	8602/2024
152	D-WA/51835/2024	SANTOSH KUMAR PATTANAIK	DURGESH NARAYAN RATH	

	WA/ /	MP		8603/2024
153	D-WP(C)/4434/2024 WP(C)/3020/2024	NIRANJAN BARIK MP	MAHESWAR MOHANTY	16788/2024
154	D-WP(C)/4434/2024 WP(C)/3020/2024	NIRANJAN BARIK MP	MAHESWAR MOHANTY	16789/2024
155	D-WP(C)/51669/2024 WP(C)/ /	DILLIP KUMAR NAYAK MP		16790/2024
156	D-WP(C)/20721/2024 WP(C)/18179/2024	RASHMI JAIN MP		16791/2024
157	D-WP(C)/51672/2024 WP(C)/ /	BIKASH RANJAN MOHANTA MP	ARIJEET MISHRA	16792/2024
158	D-WP(C)/50944/2024 WP(C)/30922/2024	MANAS BEURA MP	SAMARENDRA BEURA	16793/2024
159	D-WP(C)/51675/2024 WP(C)/31425/2024	JAYAPRAKASH BEHURIA MP	SUKANTA KUMAR MISHRA	16794/2024
160	D-WP(C)/51664/2024 WP(C)/31344/2024	BIDYUTLATA MOHAPATRA MP	RAMA KRISHNA BISOI	16795/2024
161	D-WP(C)/51680/2024 WP(C)/ /	KALYANMAYEE SELF HELP GROUP, JALSA MP	AMITAV DAS	16796/2024
162	D-WP(C)/51681/2024 WP(C)/ /	BRUNDABAN SETHY MP	AMITAV DAS	16797/2024
163	D-WP(C)/51684/2024 WP(C)/31423/2024	SATYA NARAYAN SAHOO MP	PRAKASH CHANDRA DASH	16798/2024
164	D-WP(C)/8941/2022 WP(C)/8941/2022	NIRANJAN BARIK MP	GYANARANJAN SETHI	16799/2024
165	D-WP(C)/51694/2024 WP(C)/ /	MINATI KUMARI TRIPATHY MP	SANGRAM JENA	16800/2024
166	D-WP(C)/35914/2023 WP(C)/35914/2023	BHARATI PATTANAIK MP	ANUP KUMAR PATTNAIK	16801/2024
167	D-WP(C)/51701/2024 WP(C)/ /	BASANTA NAIK MP	ALOK KUMAR PANDA	16802/2024
168	D-WP(C)/51702/2024 WP(C)/31368/2024	PRABHAT RANJAN MOHANTY MP	KRISHNA CHANDRA SAHU	16803/2024
169	D-WP(C)/31434/2023 WP(C)/31434/2023	NALINIKANTA DAS MP	ANUP KUMAR PATTNAIK	16804/2024
170	D-WP(C)/48262/2024 WP(C)/28792/2024	BHUBANESWARI COAL MINING LIMITED, MP	SANTOSHISMURUTI MOHANTY	16805/2024
171	D-WP(C)/12646/2019 WP(C)/12646/2019	KHAGESWAR BAULA MP	M/S.SAMEER KUMAR DAS	16806/2024
172	D-WP(C)/51718/2024 WP(C)/ /	DOLAGOBINDA SAHOO MP	GOPAL KRUSHNA MOHANTY	16807/2024
173	D-WP(C)/51726/2024 WP(C)/ /	SK. SAEED MP	RAMA CHANDRA JENA	16808/2024
174	D-WP(C)/51731/2024 WP(C)/ /	M/S. ADAYANT EDUCATION PRIVATE LIM MP	MAHESH SIBSAL AGARWAL	16809/2024
175	D-WP(C)/30921/2024 WP(C)/17578/2024	PRAMOD KUMAR SAHOO MP	SIDHARTH SHANKAR PADHY	16810/2024
176	D-WP(C)/15634/2014 WP(C)/15634/2014	RANJEET CHOUDHURY MP		16811/2024
177	D-WP(C)/19624/2024 WP(C)/11637/2024	ASWINI KUMAR PRADHAN MP	NIRANJAN LENKA	16812/2024
178	D-WP(C)/35952/2023 WP(C)/35952/2023	BINOD BIHARI MOHANTY MP		16813/2024
179	D-WP(C)/51733/2024 WP(C)/31403/2024	PRAMOD KUMAR PRADHAN MP	ASHOK KUMAR SWAIN	16814/2024
180	D-WP(C)/51709/2024 WP(C)/ /	M/S SBRS LOGISTICS PRIVATE LIMITED, MP	BHUBANESWAR RARIDA	16815/2024
181	D-WP(C)/47544/2024 WP(C)/ /	SULOCHANA NAYAK @ MANI JENA MP	SUDHANSU SEKHAR JENA	16816/2024
182	D-WP(C)/24029/2022 WP(C)/24029/2022	ODISHA GRAMYA BANK, BALARAMPUR BRANCH MP		16817/2024
183	D-WP(C)/51627/2024 WP(C)/31395/2024	SELBHANUS PANNA MP	ASHIS KUMAR MISHRA	16818/2024

184	D-WP(C)/45666/2024 WP(C)/27234/2024	LALITA BHOI MP	SANTOSH KUMAR DASH	16819/2024
185	D-WP(C)/51741/2024 WP(C)/ /	PRASANTA KUMAR SINGH SAMANTA MP	DIGAMBARA MISHRA	16820/2024
186	D-WP(C)/51742/2024 WP(C)/ /	M/S. ADAYANT EDUCATION PRIVATE LTD MP	MANISH LAL AGARWAL	16821/2024
187	D-WP(C)/51743/2024 WP(C)/ /	JANKI ADHIKARY MP	KANANBALA ROY CHOUDHURY	16822/2024
188	D-WP(C)/51759/2024 WP(C)/ /	SUDHIR KUMAR PANDA MP	ASIT KUMAR DASH	16824/2024
189	D-WP(C)/51768/2024 WP(C)/ /	M/S MOHAPATRA INDUSTRIES MP	RAJKISHORE SWAIN	16825/2024
190	D-WP(C)/50806/2024 WP(C)/30696/2024	BUDHIA MURMU MP	AMITABH MISHRA, SUBIR PALIT(SR.ADV)	16826/2024
191	D-WP(C)/51774/2024 WP(C)/ /	RAMESH CHANDRA SINGH MP	SASWATI MOHAPATRA	16827/2024
192	D-WP(C)/854/2024 WP(C)/282/2024	M.TIRUPATI RAO MP	ABHISHEK MOHANTY	16828/2024
193	D-WP(C)/48082/2024 WP(C)/28805/2024	PRANGYA PATTANAIK MP	ANAM CHARAN PANDA	16829/2024
194	D-WP(C)/51778/2024 WP(C)/ /	M/S. OOMKAR TECHNICAL SERVICES PRIVATE LTD MP	GOURMOHAN MATHURBHANJ	16830/2024
195	D-WP(C)/51785/2024 WP(C)/ /	NIRANJAN DAS MP	DHANANJAYA MUND	16831/2024
196	D-WP(C)/51800/2024 WP(C)/ /	M/S. SADANANDA SAHOO MP	KAJAL SAHOO	16832/2024
197	D-WP(C)/51805/2024 WP(C)/ /	SUDESHNA MAHARANA MP	ADYASIDHI MISHRA	16833/2024
198	D-WP(C)/51806/2024 WP(C)/ /	BISHNU MOHAN MALIK MP	SATYABRATA SENAPATI	16834/2024
199	D-WP(C)/51811/2024 WP(C)/ /	J.KAMALA RAO MP	RAJA KISHORE SAHOO	16835/2024
200	D-WP(C)/51813/2024 WP(C)/ /	SANATAN JENA MP	SASHIBHUSAN DAS	16836/2024
201	D-WP(C)/51815/2024 WP(C)/ /	SUBHA NATH HESA @ SUBA HESA MP	SASHIBHUSAN DAS	16837/2024
202	D-WP(C)/51814/2024 WP(C)/ /	KRUSHNA CHANDRA BEHERA MP	SASHIBHUSAN DAS	16838/2024
203	D-WP(C)/29631/2024 WP(C)/17724/2024	GAJENDRANATH SARANGI MP	BIBEKANANDA BHUYAN	16839/2024
204	D-WP(C)/51822/2024 WP(C)/ /	SRIHARI CHARAN NAYAK MP	BIBHUTI BHUSAN MISHRA	16840/2024
205	D-WP(C)/51825/2024 WP(C)/ /	RABINARAYAN PANDA MP	BIBEKANANDA BHUYAN	16841/2024
206	D-WP(C)/51826/2024 WP(C)/ /	BHOJARAJ LUHA MP	YUVRAJ PAREKH	16842/2024
207	D-WP(C)/51828/2024 WP(C)/ /	RAJESH KUMAR SINGH MP	SAIBRATA RATH	16843/2024
208	D-WP(C)/51831/2024 WP(C)/ /	BHARATI PATRA MP	KISHORE KUMAR MISHRA	16844/2024
209	D-WP(C)/51836/2024 WP(C)/ /	RUSIA JATA MP	SASHIBHUSAN DAS	16845/2024
210	D-WP(C)/51840/2024 WP(C)/ /	PRAKASH BEHERA MP	SASHIBHUSAN DAS	16846/2024
211	D-WP(C)/51839/2024 WP(C)/ /	SUBHRANSU PANDA MP	AMITABH MISHRA	16847/2024
212	D-WP(C)/51841/2024 WP(C)/ /	PARAMANANDA SAHU MP	SOUMYA MISHRA	16848/2024
213	D-WP(C)/51843/2024 WP(C)/ /	BIRANCHI NARAYAN PRUSTY MP	SASHIBHUSAN DAS	16849/2024
214	D-WP(C)/51795/2024 WP(C)/ /	SECRETARY, JAGA KALIA SHAKTI WSHG MP	PRANDEEP KUMAR DAS	16850/2024
215	D-WP(C)/51847/2024	BIJAY KUMAR PRUSTY @ BIJAY PRUSTY	SASHIBHUSAN DAS	

	WP(C)/ /	MP		16851/2024
216	D-WP(C)/51854/2024	BICHITRANANDA PRUSTY	SASHIBHUSAN DAS	
	WP(C)/ /	MP		16852/2024
217	D-WP(C)/51852/2024	ANANTA JATA @ ANANDA @ ANNADA	SASHIBHUSAN DAS	
	WP(C)/ /	MP		16853/2024
218	D-WP(C)/51855/2024	PARAMANDA BEHERA	SASHIBHUSAN DAS	
	WP(C)/ /	MP		16853/2024
219	D-WP(C)/51858/2024	BANAMALI PRADHAN	SASHIBHUSAN DAS	
	WP(C)/ /	MP		16854/2024
220	D-WP(C)/51856/2024	AKSHYA ROUT	SASHIBHUSAN DAS	
	WP(C)/ /	MP		16855/2024
221	D-WP(C)/51861/2024	FAGU JENA	SASHIBHUSAN DAS	
	WP(C)/ /	MP		16856/2024
222	D-WP(C)/51860/2024	KESABA JATA	SASHIBHUSAN DAS	
	WP(C)/ /	MP		16857/2024
223	D-WP(C)/51863/2024	KHULANA JENA @ KHOLANA JENA	SASHIBHUSAN DAS	
	WP(C)/ /	MP		16858/2024
224	D-WP(C)/51866/2024	ABHIMANYU ROUT	SASHIBHUSAN DAS	
	WP(C)/ /	MP		16859/2024
225	D-WP(C)/51864/2024	SRIDHAR PRADHAN	SASHIBHUSAN DAS	
	WP(C)/ /	MP		16860/2024
226	D-WP(C)/51868/2024	KANHU CHARAN OJHA	SASHIBHUSAN DAS	
	WP(C)/ /	MP		16861/2024